



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 25th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND
COURT NO: 1**

[DIVISION BENCH-I]

**NO ADJOURNMENT WILL BE PERMITTED IN ITEM
NOS. 1 TO 2 AND WILL BE HEARD ON DAY-TO-DAY
BASIS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -				
1	WA/289/2022 CAVT. NO.09182/022, FIXED (HEARING), CAVT./918/2022 WITH	THE STATE OF ASSAM Versus ASHISH NATH AND ANR.	SC, P AND R.D. MR. K KONWAR MR. S DUTTA	MR. K N CHOUDHURY (R1) MR. J M A CHOUDHURY MR. A B T HAQUE FOR CAVEATOR
2	WA/291/2022 CAVT. NO. 09182/022, WITH I.A.(Civil)/2764/2022 in WA/291/2022	BIMOLA SUKLABAIDYA Versus ASHISH NATH AND 4 ORS. BIMOLA SUKLABAIDYA Versus ASHISH NATH AND 4 ORS.	MR P NAYAK MR P NAYAK	SC, P AND R.D. GA, ASSAM MR. J M A CHOUDHURY MR. A B T HAQUE FOR CAVEATOR SC, P AND R.D. GA, ASSAM MR. J M A CHOUDHURY MR. A B T HAQUE FOR CAVEATOR
- FOR ORDERS -				
3	PIL/7/2015 FIXED, WITH WP(C)/3801/2015 (D/O)	RAJEEB KALITA Versus THE STATE OF ASSAM AND 16 ORS	MS.S BHUYAN MR.B D KONWAR MS.S BARUA MRS.J M KONWAR	MR. K N CHOUDHURY SR. ADV.(R-14-17) MR D J DAS MR D NATH, SGA, ASSAM MR. B. CHOUDHURY, SC, PWD(R10) SC, GHC(R8-9)
4	I.A.(Civil)/379/2020 in WA/15829/2019 WITH WA/15829/2019 (Filing Number)	SRIPUR PHULBARI VENTURE LP SCHOOL, Versus THE STATE OF ASSAM AND 10 ORS SRIPUR PHULBARI VENTURE LP SCHOOL Versus THE STATE OF ASSAM AND 10 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, ELEM. EDU GA, ASSAM MR. S BORAH SC. SSA
5	WA/293/2022	PARTHA SARATHI ROY Versus THE STATE OF ASSAM AND 3 ORS.	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM

	WITH I.A.(Civil)/3086/2022 in WA/293/2022	PARTHA SARATHI ROY Versus THE STATE OF ASSAM AND 3 ORS.	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM
6	WA/324/2023	O.N.G.C. CONTRACTUAL LABOUR UNION Versus OIL AND NATURAL GAS CORPORATION LIMITED AND ANR.	MR. A D GUPTA MS B DAS	DY.S.G.I.
7	Cont.Cas(C)/583/2023	PADMA DHAR DAS Versus MAMATA HOJAI	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM MD A RAHMAN	
8	I.A.(Civil)/2173/2023 in WA/8035/2023	TAPAS JYOTI BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. K R PATGIRI MR G SARMA MR S DEKA	SC, N C HILLS SC, HIGHER EDUCATION
	WITH WA/8035/2023 (Filing Number)	TAPAS JYOTI BARMAN Versus THE STATE OF ASSAM AND 4 ORS. H	MR. K R PATGIRI	
		- FOR FRESH ADMISSION WITH STAY/BAIL -		
9	WA/359/2023	NAYAN MONI DEKA AND 13 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. S N TAMULI MS. A BEGUM MS P DEKA	SC, HEALTH
10	WP(C)/5610/2023	MD. ABDUL AWAL Versus THE STATE BANK OF INDIA AND 2 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED MR. M ALOM	
		- FOR FRESH ADMISSION WITHOUT STAY/BAIL -		
11	PIL/61/2023	DIPANKAR CHOWDHURY AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MS A DAS MS. U NANDA MS. J GHOSH MS. S. CHANDA	SC, PWD ROAD GA, ASSAM
12	WA/357/2023 B/O	KONPONA HAZARIKA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B BARUAH MR U RONGPI	GA, ASSAM SC, REVENUE
		- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -		
13	PIL/25/2023	MONOMOCHAN NATH LASKAR AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MS S DEV MR. M A CHOUDHURY	GA, ASSAM
	WITH I.A.(Civil)/937/2023 in PIL/25/2023	MONOMOCHAN NATH LASKAR AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MS S DEV	GA, ASSAM SC, GAD
14	WA/38/2023 WITH WP(C)/5869/2011 (D/O)	THE UNION OF INDIA AND 4 ORS. Versus ON THE DEATH OF MANOJ KR. ROY, HIS LEGAL HEIRS BHAUMATI ROY	MR. R K D CHOUDHURY, DY. S.G.I MS.R GOSWAMI	MR. K R PATGIRI MS. C DAS MS. U HAZARIKA
15	WA/124/2023 FIXED	M/S DEEPAK AND CO. AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MS. B CHOWDHURY	DY.S.G.I.
16	WA/306/2023	JUNU DAS Versus THE STATE OF ASSAM AND 4 ORS.	DR.R SARMAH MS P SAHA	SC, ELEM. EDU SC, FINANCE
		- ADMISSION WITH NOTICE SERVED - REPLY FILED -		
17	WA/270/2021 FIXED	THE COMMISSIONER AND SECRETARY TO THE GOVERNMENT OF ASSAM AND ANR. Versus JAGADISH CHANDRA SARMA AND 5 ORS.	MR. D SAIKIA MR. R BORPUJARI (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT)	GA, ASSAM MR. R K D CHOUDHURY(R- 5) SC, FOREST MR. K U AHMED (R-1)

WITH
I.A.(Civil)/1766/2021
in WA/270/2021

THE COMMISSIONER AND SECRETARY
TO THE GOVERNMENT OF ASSAM AND
ANR.

MR. D SAIKIA
MR. R BORPUJARI (SC,
REVENUE AND DISASTER
MANAGEMENT
DEPARTMENT)

GA, ASSAM
SC, FOREST

18 PIL/37/2022
FIXED

Versus
JAGADISH CHANDRA SARMA AND 5 ORS.
ABDUL AZIZ MONDAL
Versus
THE STATE OF ASSAM AND 4 ORS.

MR F Z MAZUMDER

GA, ASSAM
MR B CHOUDHURY
SC, EXCISE DEPTT.

- FINAL DISPOSAL AT ADMISSION STAGE -

19 WA/55/2023

THE DIRECTOR NATIONAL INSTITUTE OF
TECHNOLOGY AND ANR.
Versus
ARUP BHATTACHARJEE

MR. S P CHOUDHURY
MR K BISWAKARMA
MS B DEVI
MR. S. J. SARKAR

DR G J SHARMA
MR S NATH

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LEAVE NOTE OF ADVOCATES FOR 25/09/2023

-

1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
3)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
4)	MR. B NATH	14-09-2023	To	11-10-2023
5)	MR J DAS	08-09-2023	To	06-10-2023
6)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
7)	MR. N HOQUE	14-09-2023	To	13-10-2023
8)	MS. B BHUYAN	14-09-2023	To	29-09-2023
9)	MR M AHMED	19-09-2023	To	10-10-2023
10)	MR. M K CHOUDHURY	22-09-2023	To	25-09-2023
11)	MR I AHMED	25-09-2023	To	27-09-2023
12)	MR M Z AHMED	25-09-2023	To	28-09-2023
13)	MS B DUTTA	25-09-2023	To	28-09-2023
14)	MR. A M DUTTA	25-09-2023	To	28-09-2023



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4398/2023 FIXED, WITH LCR 1 FILE	BANDANA BURAGOHAIN AND ANR Versus THE UNION OF INDIA AND 4 ORS.	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH MS. R DEB	DY.S.G.I.
2	WP(C)/5093/2023 B/O	SUDARSHANA BATSHAH Versus THE STATE OF ASSAM AND 4 ORS	MR. Y S MANNAN MR. U K GOSWAMI MS. J DEKA MS. A TALUKDAR	SC, SEC. EDU.
	WITH I.A.(Civil)/2880/2023 in WP(C)/5093/2023	SUDARSHANA BATSHAH, Versus THE STATE OF ASSAM AND 4 ORS	MR. Y S MANNAN MS. J DEKA MS. A TALUKDAR	GA, ASSAM SC, SEC. EDU.
3	WP(C)/5137/2023 FIXED	NARAYAN SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR H TALUKDAR MRS. M DEKA MR. K D SARMA	SC, ELEM. EDU GA, ASSAM
4	WP(C)/5424/2023 CAVT. NO.10472/023, FIXED, CAVT. NO. 1047/2023	ASHIM KUMAR DUTTA Versus UNION OF INDIA AND 4 ORS	MR N J DUTTA MR. K D SARMA D HUSSAIN	MR M Z AHMED DY.S.G.I. FOR CAVEATOR
5	WP(C)/5599/2023	ASSAM STATE PRIMARY TEACHERS ASSOCIATION Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHAKRAVARTY MR. A NATH MS. A LALA	SC, ELEM. EDU SC, FINANCE DEPTT.
6	WP(C)/5605/2023	AMAR CHANDRA SARMA Versus THE STATE OF ASSAM AND 7 ORS	MR. A D CHOUDHURY	GA, ASSAM SC, AG SC, FINANCE DEPTT.
7	WP(C)/5606/2023	MRS. BINAYA SINHA Versus THE STATE OF ASSAM AND 4 ORS	MR. K A MAZUMDER MR A HAI M. ROBBANI	SC, P AND R.D. SC, AG
8	WP(C)/5607/2023	ALEYA BANU LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU GA, ASSAM

9	WP(C)/5613/2023	SUFIA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, ELEM. EDU GA, ASSAM
10	WP(C)/5619/2023	NAJMA PARVIN Versus THE STATE OF ASSAM AND 3 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, ELEM. EDU GA, ASSAM
11	WP(C)/5622/2023	BIYOLA BARUAH Versus THE UNION OF INDIA AND 4 ORS	MR A C BORBORA MRS. R BORBORA MS. N DEY MR. U SAIKIA	SC, L G B R I M H DY.S.G.I.
12	WP(C)/5624/2023	KASHI NATH MISHRA Versus THE UNION OF INDIA AND 2 ORS	MR. G K GUPTA	DY.S.G.I.
<u>ADMISSION</u>				
13	WP(C)/5930/2017	HABIBUR RAHMAN LASKAR Versus THE STATE OF ASSAM and 3 ORS.	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	SC, ELEMENTARY EDUCATION
14	WP(C)/2205/2019	MUKUT SAIKIA AND 16 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. A BHATTACHARYA MR. A BHATTACHARYYA MR K TALUKDAR	MR. B GOGOI SC, SEC. EDU. SC, FINANCE
15	WP(C)/5252/2019	MOZIBUR RAHMAN AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. R K TALUKDAR	SC, ELEM. EDU
16	WP(C)/5928/2019	PINKI DEB AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. J LASKAR MR F Z MAZUMDER	GA, ASSAM MR. D. HUSSAIN MR. F.A.LASKAR (R-6,7,8)
WITH				
17	WP(C)/5810/2019	PIYALI NATH AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. J LASKAR	GA, ASSAM
WITH				
18	WP(C)/5913/2019	SWAPNA GOALA AND 10 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. J LASKAR MR F Z MAZUMDER	GA, ASSAM
WITH				
19	WP(C)/6099/2019	SHIBANI GOSWAMI AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. J LASKAR MR F Z MAZUMDER	GA, ASSAM
WITH				
20	WP(C)/6200/2019	ANOWARA BEGUM BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR. J LASKAR MR F Z MAZUMDER	GA, ASSAM
WITH				
21	WP(C)/6232/2019	JOLI MALAKAR AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. J LASKAR MR F Z MAZUMDER	GA, ASSAM
WITH				
22	WP(C)/6288/2019	SHIBANI KAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. J LASKAR MR F Z MAZUMDER	GA, ASSAM
WITH				
23	WP(C)/6575/2019	PINKY JAISWAL AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MRS. S ROY MS A DAS MS. I DAS	GA, ASSAM
24	WP(C)/9211/2019	BIBEKANANDA CHOUDHURY Versus GAUHATI UNIVERSITY AND 1 ANR.	MR. B CHAKRABORTY MR S HUSSAIN	SC, G U
25	WP(C)/1482/2021 FIXED, WITH WP(C)/6896/2018 (D/O)	RASHMI REKHA SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. D BORAH MR. R DOWARAH	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
26	WP(C)/1805/2021	ADER HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MR. J RAHMAN MR R ISLAM	GA, ASSAM SC, AG SC, REVENUE SC, FINANCE DEPTT.

27	WP(C)/3094/2021	BIKASH CH PANGGING Versus THE STATE OF ASSAM AND 21 ORS	MR. D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR. R DHAR MR P NAYAK SC, WPT AND BC SC, PWD
28	WITH WP(C)/3095/2021	PRANAB KUMAR RABHA Versus THE STATE OF ASSAM AND 35 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR. S SARMA (R-9,12,15,23,25,30 TO 34) MR. R HAZARIKA (R-9,12,15,23,25,30 TO 34) MR. R DHAR MR P NAYAK MR. C CHAKRAVARTY (R-9,12,15,23,25,30 TO 34) MR R SINGH SC, WPT AND BC SC, PWD
	WITH I.A.(Civil)/1511/2021 in WP(C)/3095/2021	PRANAB KUMAR RABHA Versus THE STATE OF ASSAM AND 35 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR. R DHAR MR P NAYAK MR R SINGH SC, WPT AND BC SC, PWD
29	WITH WP(C)/3096/2021	BIDUR BORGAYAR Versus THE STATE OF ASSAM AND 22 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR R DHAR (SC,WPT&BC, R-6) MR P NAYAK (SC, PWD)
30	WITH WP(C)/3097/2021	BHARAT CH DAS Versus THE STATE OF ASSAM AND 21 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR R DHAR (SC, WPT&BC, R-6) MR P NAYAK (SC, PWD)
31	WITH WP(C)/1309/2022	PRANAB KUMAR RABHA Versus THE STATE OF ASSAM AND 32 ORS.	MR D K DAS MR H BETALA MR C KUMAR	SC, PWD ROAD GA, ASSAM SC, WPT AND BC
	WITH I.A.(Civil)/1757/2023 in WP(C)/1309/2022	PRADIP SARMAH AND 3 ORS. Versus PRANAB KUMAR RABHA AND 29 ORS	MR. M K CHOUDHURY MR. A BARKAKATI	GA, ASSAM MR. D K DAS SC, WPT AND BC SC, PWD
32	WITH WP(C)/1567/2022	BIKASH CH. PANGGING Versus THE STATE OF ASSAM AND 28 ORS.	MR D K DAS MR H BETALA MR C KUMAR	MR. K N CHOUDHURY (R-27, 28,29) GA, ASSAM MR. JYOTIRMOY ROY (r-13,15,16,17,20,21,22,24,25,26) MR. I ALAM (R-27) MR. R M DEKA (R-28,29) MR. S SARMA (r-13,15,16,17,20,21,22,24,25,26) MR. R HAZARIKA (r-13,15,16,17,20,21,22,24,25,26) MS. N MAHANTA (R-27,28,29) MR. C CHAKRAVARTY (r-13,15,16,17,20,21,22,24,25,26) MS N MAHANTA (R-28, 29) MR D DAS (r-13,15,16,17,20,21,22,24,25,26) N GAUTAM (R-27,28,29) MR. H G HAZARIKA (R-28) SC, WPT AND BC MS. R R BORAH (R-27) MR. T U SK. (R-27) SC, PWD

	WITH I.A.(Civil)/353/2023 in WP(C)/1567/2022	SANJIB KR. BHATTACHARJEE AND 9 ORS. Versus BIKASH CH. PANGGING AND 8 ORS.	MR. J ROY MR S SARMA	GA, ASSAM MR D K DAS SC, WPT AND BC SC, PWD
	WITH I.A.(Civil)/1189/2023 in WP(C)/1567/2022	HEMANTA DEWRI BHARALI, Versus BIKASH CH. PANGGING AND 28 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS MS N MAHANTA	MR. D K DAS SC, WPT AND BC SC, PWD
33	WITH WP(C)/363/2023	RADHESWAR LANGTHASA Versus THE STATE OF ASSAM AND ORS	MR. D K DAS MR H BETALA MR C KUMAR	GA, ASSAM SC, WATER RESOURCE
	WITH I.A.(Civil)/886/2023 in WP(C)/363/2023	RADHESWAR LANGTHASA Versus THE STATE OF ASSAM AND 21 ORS	MR. D K DAS MR H BETALA MR C KUMAR	GA, ASSAM SC, WPT AND BC SC. WATER RESOURCE DEPTT.
34	WITH WP(C)/405/2023	PRANAB KUMAR TURUNG Versus THE STATE OF ASSAM AND 7 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR MRS. K M TALUKDAR	GA, ASSAM MR. S K GOSWAMI (R 7) MR. D J DAS (R 7) SC, WPT AND BC SC, WATER RESOURCE
35	WITH WP(C)/499/2023	PRANAB KUMAR TURUNG Versus THE STATE OF ASSAM AND ORS	MR D K DAS MR H BETALA MR H BETALA	MR. K N CHOUDHURY (r-8) GA, ASSAM MR. S K GOSWAMI (r-8) MR. D MAZUMDAR, ADDITIONAL ADVOCATE GENERAL, ASSAM (R-1 TO 4) MR. R DHAR, SC, WPT AND BC MR. D J DAS (r-8) MR. R SHARMA (r-8) MR. R. M. DAS, SC, WATER RESOURCE (R-5,6 & 9)
36	WITH WP(C)/545/2023	PRAVIR KAKATI Versus THE STATE OF ASSAM AND ORS.	MR D K DAS MRS. K M TALUKDAR	MR. K N CHOUDHURY, MR. R.M. DEKA (R-9) SC, AG (A AND E) GA, ASSAM MR. S S ROY (R-1,2,4,5) MR. R DHAR, SC, WPT AND BC
37	WITH WP(C)/665/2023	RADHESWAR LANGTHASA Versus THE STATE OF ASSAM AND 23 ORS	MR D K DAS MR. M KHATANIAR MR H BETALA MR C KUMAR	MR. K N CHOUDHURY (R-13) GA, ASSAM MR. D J DAS (R-13) MR. D J DAS (R-13) MS N MAHANTA (R-13) N GAUTAM (R-13) N GAUTAM (R-13) SC, WATER RESOURCE
38	WITH WP(C)/677/2023	BIDUR BORGoyARI Versus THE STATE OF ASSAM AND 6 ORS	MR D K DAS MR H BETALA MR C KUMAR	GA, ASSAM SC, PWD
39	WITH WP(C)/828/2023	DIPA DAS Versus THE STATE OF ASSAM AND 22 ORS.	MR D K DAS MR H BETALA MR C KUMAR	MR D KALITA (R-11) GA, ASSAM MR. U K NAIR (R-11) SC, WPT AND BC
40	WITH WP(C)/1121/2023	BIKASH C. PANGGING Versus THE STATE OF ASSAM AND 6 ORS.	MR D K DAS MR H BETALA MR C KUMAR	GA, ASSAM SC, WPT AND BC SC, PWD
41	WITH WP(C)/1165/2023	PRANAB KUMAR RABHA Versus THE STATE OF ASSAM AND 6 ORS	MR D K DAS MR H BETALA MR C KUMAR	GA, ASSAM SC, WPT AND BC SC, PWD

42	WITH WP(C)/1170/2023	BHARAT CH. DAS Versus THE STATE OF ASSAM AND 6 ORS	MR D K DAS MR H BETALA MR C KUMAR	GA, ASSAM SC, WPT AND BC SC, PWD
43	WP(C)/5126/2021	CHANDRA BAHADUR CHETRI Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MS N BORDOLOI MS. P DEVI	GA, ASSAM SC, AG SC BTAD
44	WP(C)/7243/2021	MANJU DAS Versus THE STATE OF ASSAM AND 3 ORS. -B	MR R P SHARMA	GA, ASSAM SC, FINANCE DEPTT.
45	WP(C)/398/2022	ANKUR GOGOI Versus THE STATE OF ASSAM AND 8 ORS	MR. A BHATTACHARYYA MR. D PHUKAN	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
46	WP(C)/1403/2022	PROBUDH CH. HAZARIKA Versus THE STATE OF ASSAM AND 7 ORS	MR J C BORAH	GA, ASSAM SC, AG SC, FINANCE SC, HEALTH
47	WP(C)/2347/2022	AMARJIT SINGH @ AMARJIT SINHA Versus THE STATE OF ASSAM AND 3 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	SC, AG (A AND E) GA, ASSAM SC, REVENUE
48	WP(C)/4940/2022	MIRA DEKA Versus THE STATE OF ASSAM AND 7 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	GA, ASSAM SC, AG SC, FINANCE
49	WP(C)/5272/2022	LILIMA BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MS M DAS	SC, ELEM. EDU SC, AG
50	WP(C)/5648/2022	MRS. IRINA KONWAR Versus THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MR. D GOGOI	SC, HIGHER EDU
51	WP(C)/6353/2022	SMT. CHANDRA PROVA DOWARAH Versus THE STATE OF ASSAM AND 2 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, ELEM. EDU
52	WP(C)/6467/2022	NIRUPAMA KAKATI Versus THE UCO BANK AND 2 ORS	MR. P J SAIKIA MS D DUTTA	SC UCO BANK
53	WP(C)/6855/2022	MRINAL KANTI DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR K G DAS MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA	GA, ASSAM MS. M BHATTACHARJEE (R-3,4)
54	WP(C)/7876/2022	BASANTA KUMAR HALOI Versus THE ASSAM STATE TRANSPORT CORPORATION AND 3 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	SC, A S T C SC, TRANSPORT SC, FINANCE
55	WP(C)/4/2023	MANOJ KUMAR PRASAD Versus THE UNION OF INDIA AND 3 ORS	MS. S BORA	MR. B CHAKRAVARTY (R-1) DY.S.G.I.
56	WP(C)/609/2023 CAVT. NO.00992/023, FIXED, WITH CAVT. NO. 99/2023	SMITA BARUA DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR D K DAS MR. M KHATANIAR MRS. K BARPUZARI MR. A CHAMUAH B DAS MRS. K M TALUKDAR	SC, HIGHER EDU MR. U K NAIR MS. S SARMA MS. N M DEKA MR. M P SARMA MR. N D SARMA (R-4) MR. A BORO MR. ARIF AHMED (R-4) FOR CAVEATOR SC, G U
57	WITH WP(C)/292/2023	SMITA BARUA DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR D K DAS MR. M KHATANIAR MRS. K BARPUZARI MR. A CHAMUAH MR H BETALA MR C KUMAR B DAS MR. C DAS	MR. U K NAIR (r-3) MS. S SARMA (R-5) MS. L DAS (r-3) MS. N M DEKA (R-5) MR. M P SARMA (r-3) MS N NEWME SC, EDU SC, G U

58	WITH WP(C)/4903/2023 CAVT. NO. 07622/023,	DR SMITA BARUA DEKA Versus THE STATE OF ASSAM AND 7 ORS	MRS. K BARPUZARI MR. A CHAMUAH	SC, HIGHER EDU MR. U K NAIR FOR CAVEATOR SC, G U
59	WP(C)/1435/2023	LILADHAR KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MR J. E. SARKAR	SC, AG (A AND E) GA, ASSAM SC, FINANCE
60	WP(C)/2502/2023 FIXED	ALL ASSAM RETIRED JUDGES ASSOCIATION AND 10 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. K SARMA MR. J PATOWARY N GAUTAM	GA, ASSAM SC, AG SC, FINANCE
61	WP(C)/3196/2023	HEMANTI KALITA Versus THE STATE OF ASSAM AND 6 ORS	MRS. P B HAZARIKA MR. S Ali MD S HUSSAIN	SC, ELEM. EDU GA, ASSAM SC, AG SC, BTC
62	WP(C)/3403/2023	PHULENDRA KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, AG SC, SEC. EDU. SC, FINANCE
63	WP(C)/4044/2023 B/O	RAKHI BASFOR Versus THE STATE OF ASSAM AND 3 ORS	MR F Z MAZUMDER	GA, ASSAM SC, FINANCE SC, REVENUE
ORDERS				
64	WP(C)/774/2022 FIXED, WITH OFFICE NOTE	NIRMAL ROY CHOUDHURY Versus THE SECRETARY, THE STATE OF ASSAM AND 7 ORS	MR S SARMA MR. P B MAZUMDER	SC, AG SC, P H E SC, FINANCE DEPTT.
65	WP(C)/3250/2022	MS. KARABI BHAJANI Versus THE STATE OF ASSAM AND 6 ORS.	MR. B GOGOI MR A CHALIHA MR M BHUYAN	SC, P AND R.D. GA, ASSAM
66	I.A.(Civil)/3816/2022 in WP(C)/3487/2017	ON THE DEATH OF AZIM UDDIN CHOUDHURY HIS LEGAL HEIRS ANOWARA BEGAM CHOUDHURY Versus THE COMMISSIONER AND SECRETARY AND 5 ORS.	MS R RAJKHOWA	GA, ASSAM SC, AG
	WITH WP(C)/3487/2017	AZIM UDDIN CHOUDHURY Versus THE STATE OF ASSAM and 5 ORS.	DR. B AHMED MR.I H BARBHUIYA MS R RAJKHOWA MR. A K AZAD	GA, ASSAM SC, AG MR. A ROY(SC,PNRD R- 1&2) MR. R K TALUKDAR (R-5)
67	Cont.Cas(C)/143/2023 B/O	MRIDULA TALUKDAR Versus MAMATA HOJAI ,AES	MR. S BARMAN	
68	I.A.(Civil)/1193/2023 in WP(C)/5447/2017	SMT. ANANYA DEY and ANR. Versus THE UNION OF INDIA and 8 ORS	MR. D DOLEY	MRS.R DEVI SC, C.G.C.
	WITH WP(C)/5447/2017	SMT. ANANYA DEY and ANR. Versus THE UNION OF INDIA and 6 ORS.	MR.P K DEKA MR.A NATH MR. D DOLEY	MS. N MODI,R C.G.C. MS. M CHOUDHURY,R MRS.R DEVI MR. S DUTTA,R MR. C SHARMA,R MR. R A HAZARIKA,R ASSTT.S.G.I.
69	I.A.(Civil)/1669/2023 in WP(C)/6682/2022	M. MEETEI NGAMBA Versus THE STATE OF ASSAM AND 4 ORS.	MR. J PATOWARY	GA, ASSAM
	WITH WP(C)/6682/2022	M. MEETEI NGAMBA Versus THE STATE OF ASSAM AND 4 ORS.	MR. J PATOWARY MR. V A CHOWDHURY	GA, ASSAM
70	I.A.(Civil)/2885/2023 in WP(C)/8174/2022	MALEK UDDIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DAS SR. ADV MR. K MOHAMMED	SC, HIGHER EDU SC, AG (A AND E) MR. A DAS

WITH

WP(C)/8174/2022

MALEK UDDIN

Versus

THE STATE OF ASSAM AND 4 ORS.

MR. D DAS SR. ADV

MR. K MOHAMMED

MS S SHARMA

SC, HIGHER EDU

SC, AG (A AND E)

MR L P SHARMA (r-4,5)

MS. M DEVI (r-4,5)

MR. A DAS (r-4,5)

71 WP(C)/4477/2023
B/O

KAMINI BARMAN

Versus

THE STATE OF ASSAM AND 6 ORS

MR. S N KRISHNATRAYA

MAYUR DAS

MR. A NAYAK

GA, ASSAM

SC, AG

SC, FINANCE

72 WP(C)/4654/2023
FIXED

KHADIZA KHATUN

Versus

THE STATE OF ASSAM AND 6 ORS

MR F A LASKAR

MR. D H MOZUMDER

GA, ASSAM

SC, FINANCE

SC, TREASURY

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LEAVE NOTE OF ADVOCATES FOR 25/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
3)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
4)	MR. B NATH	14-09-2023	To	11-10-2023
5)	MR J DAS	08-09-2023	To	06-10-2023
6)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
7)	MR. N HOQUE	14-09-2023	To	13-10-2023
8)	MS. B BHUYAN	14-09-2023	To	29-09-2023
9)	MR M AHMED	19-09-2023	To	10-10-2023
10)	MR. M K CHOUDHURY	22-09-2023	To	25-09-2023
11)	MR I AHMED	25-09-2023	To	27-09-2023
12)	MR M Z AHMED	25-09-2023	To	28-09-2023
13)	MS B DUTTA	25-09-2023	To	28-09-2023
14)	MR. A M DUTTA	25-09-2023	To	28-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 25th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 3

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/1188/2020	JOHURUL SK. @ JOHARUL HOQUE Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN MS A BORAH MS P DAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2 WP(C)/3366/2020	HAMELA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR N AHMED MR. G P CHETIA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3 WP(C)/3519/2020 WITH LCR	MENOKA MANDAL Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS MS P DAS MS. A DEY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
4 WP(C)/3928/2020	MD ASHRAB ALI Versus UNION OF INDIA AND 6 ORS.	MS C M DEKA G UDDIN MR. A M ALAMAN MR. A S TAPADER MR M AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
WITH I.A.(Civil)/1585/2020 in WP(C)/3928/2020	MD ASHRAB ALI Versus UNION OF INDIA AND 6 ORS.	MS C M DEKA G UDDIN MR. A M ALAMAN MR. A S TAPADER MR M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5 WP(C)/4086/2020	MD. ASHARUDDIN ALI @ ACHAR UDDIN @ ACHARUDDIN @ ASHAR UDDIN Versus THE UNION OF INDIA AND 5 ORS.	SC, NRC MR. N HASAN MS. S KAKATI MR. A HASAN	ASSTT.S.G.I. SC, ECI SC, F.T
WITH I.A.(Civil)/1629/2020 in WP(C)/4086/2020	MD. ASHARUDDIN ALI @ ACHAR UDDIN @ ACHARUDDIN @ ASHAR UDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR. N HASAN MS. S KAKATI MR. A HASAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
6 WP(C)/5083/2020	MAKHAN DEY Versus THE UNION OF INDIA AND 5 ORS.	MR. R PHUKAN MR. D J DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

7	WP(C)/31/2022	SAJIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	SC, NRC SC, ECI ASSTT.S.G.I. SC, F.T
8	WP(C)/4836/2022	SMT. BIMALA NAMASUDRA Versus THE UNION OF INDIA AND 6 ORS.	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S. TODI MR R HOQUE	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
9	WP(C)/5011/2022	SMT. REKHA RANI CHAKRABORTY Versus THE UNION OF INDIA AND 5 ORS.	MR B SINHA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
10	WP(C)/1311/2023 FIXED	RAMJAN ALI Versus THE UNION OF INDIA AND 7 ORS	MR. J AHMED MR S ISLAM MR. R ISLAM R BEGUM H G DAISY	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	WP(C)/2271/2023 FIXED, WITH LCR	MUSSTT NAJIA @ NAJIYA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. A SARMAH MS. N KALITA MS. S DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
12	WP(C)/2607/2023	NUR NAHAR NESSA @ NUR NAHAR Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI B BARMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
13	WP(C)/2741/2023	ABDUL RASHID Versus THE UNION OF INDIA AND 5 ORS	MR. H ALI B BARMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
14	WP(C)/2991/2023	HAZARAT ALI Versus THE UNION OF INDIA AND 5 ORS	MR. T K BHUYAN MR A ALI MS. M KHATUN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
15	WP(C)/3226/2023	MD. EKRAMUL HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	MR. J C GOGOI	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
16	WP(C)/4287/2023	MD. HAZARAT ALI Versus THE UNION OF INDIA AND 3 ORS	MR. U DUTTA MR. B. KUMAR B DUTTA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
17	WP(C)/4496/2023	HALIMA KHATOON @ HALIMA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

ADMISSION

18	WP(C)/1535/2017 WITH LCR	MUSTT. JABEDA KHATUN Versus THE UNION OF INDIA and 5 ORS.	MRS.R MOMTAZ MR.A I UDDIN	GA, ASSAM ASSTT.S.G.I.
19	WP(C)/2639/2017 WITH LCR	SALEHA KHATUN Versus THE UNION OF INDIA and 4 ORS.	MR.M U MAHMUD MR.A DAS MRC KALITA MR.S ISLAM MR.S HOQUE MR.M ALI	GA, ASSAM ASSTT.S.G.I.

20	WP(C)/2652/2017 WITH LCR	KARI MUJAHIDUL ISLAM @ MUJAHIDUL ISLAM Versus THE UNION OF INDIA and 4 ORS.	MRH I CHOUDHURY MR.D HUSSAIN MR.A M ALAMAN MR.A S TAPADER	GA, ASSAM ASSTT.S.G.I.
21	WP(C)/2660/2017 WITH LCR	JAHURA KHATUN @ JAHURA BEGUM @ JAHURA KHATUN BEWA Versus THE UNION OF INDIA and 2 ORS.	MS.J CHAKRABORTY MR A A DEWAN	GA, ASSAM ASSTT.S.G.I.
22	WP(C)/3851/2017 WITH LCR	NURSIMA BIBI @ NASIMA BIBI Versus THE UNION OF INDIA and 4 ORS.	MR.P C DEY MR.I HAQUE MS.S PAUL	GA, ASSAM ASSTT.S.G.I.
23	WP(C)/6657/2017 WITH LCR	RASID ALI @ RASIDMIA ALI @ ABDUL RASID Versus THE UNION OF INDIA and 3 ORS	MR.S C PANDIT MR.S SARKAR	GA, ASSAM(Res no. 2-4) ASSTT.S.G.I.Res no. 1
24	WP(C)/3789/2018 FIXED, WITH LCR	AMIRUL HUSSAIN @ AMIR HUSSAIN Versus THE UNION OF INDIA AND 3 ORS.	MR B K SINGH MS. M BORAH	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
25	WP(C)/5374/2018 WITH LCR	AMINA KHANTUN Versus THE UNION OF INIDIA AND 4 ORS.	MR A A DEWAN MR. J N ISLAM MS. P PHUKAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
26	WP(C)/5685/2018 WITH LCR	SMTI. ARATI BALA ROY Versus THE UNION OF INDIA AND 6 ORS.	MR. A K PURKAYASTHA MR. S SHARMA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
27	WP(C)/5761/2018 WITH LCR	ALIM UDDIN Versus THE UNION OF INDIA AND 4 ORS.	MR B ISLAM MR A A DEWAN MR. J N ISLAM MRS. P PHUKAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
28	WP(C)/6473/2018 WITH LCR	FULJAN NESSA @ FUL KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. S ISLAM MR. M CHOUDHURY MR A HAWARI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
29	WP(C)/7587/2018 WITH LCR	BAYLA KHATUN Versus THE UNION OF INDIA AND 4 ORS.	MR B ISLAM MR A A DEWAN MRS. P PHUKAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
30	WA/160/2019 WITH I.A.(Civil)/1723/2023 in WA/160/2019	ON THE DEATH OF HALADHAR DEKA @ DR. HALADHAR DEKA, HIS LEGAL HEIRS SMTI. CHANDRA PRABHA DEKA AND 2 Versus THE STATE OF ASSAM AND 10 ORS.	MR. S SARMA MR. J DEKA MR A SARMA MR. T K BHUYAN	GA, ASSAM SC, REVENUE
31	WP(C)/594/2020 FIXED, WITH LCR	ABDUL WAHAB @ OHAB ALI Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A F N U MOLLAH MD H R AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
32	WP(C)/939/2022 WITH LCR	FAJILA KHATUN @ FOZILA BIBI Versus THE UNION OF INDIA AND 7 ORS	MD J ALOM MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA	GA, ASSAM ASSTT.S.G.I. SC, F.T SC, ECI

33	WP(C)/4741/2022 WITH LCR	MD. MEHER ALI Versus THE UNION OF INDIA AND 6 ORS	MD. H BHUYAN MR. M R Z CHOUDHURY A TALUKDAR	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
34	WP(C)/8204/2022 WITH LCR	MUSTT. GOLAPJAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR R HUSSAIN MR. S SHARMA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
35	WP(C)/8410/2022 WITH LCR	HAMIDA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. N HOSSAIN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
36	WP(C)/193/2023 WITH LCR	SHAIJUDDIN @ SAIJUDDIN SHEIKH Versus THE UNION OF INDIA AND 4 ORS	MR. D BARMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
37	WA/360/2023 WITH OFFICE NOTE	THE UNION OF INDIA AND 3 ORS. Versus L. RANJIT SINGH AND ANR.	DY.S.G.I.	
	WITH I.A.(Civil)/2899/2023 in WA/360/2023	THE UNION OF INDIA AND 3 ORS. Versus L. RANJIT SINGH AND ANR.	DY.S.G.I.	
38	WP(C)/2897/2023 WITH LCR	MANIK MOLLAH Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
HEARING				
39	WP(C)/7989/2018 B/O, WITH LCR	SARAMJAN @ SARAMJAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. B U LASKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
40	WP(C)/91/2022 FIXED	THE UNION OF INDIA AND 4 ORS. Versus VINAY KUMAR	MR H GUPTA ASSTT.S.G.I.	MR. S C KEYAL MS D CHAUDHURY MR A K PAUL MR. M DASGUPTA
	WITH I.A.(Civil)/36/2022 in WP(C)/91/2022	THE UNION OF INDIA AND 4 ORS. Versus VINAY KUMAR	MR H GUPTA ASSTT.S.G.I.	

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LEAVE NOTE OF ADVOCATES FOR 25/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
3)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
4)	MR. B NATH	14-09-2023	To	11-10-2023
5)	MR J DAS	08-09-2023	To	06-10-2023
6)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
7)	MR. N HOQUE	14-09-2023	To	13-10-2023
8)	MS. B BHUYAN	14-09-2023	To	29-09-2023
9)	MR M AHMED	19-09-2023	To	10-10-2023
10)	MR. M K CHOUDHURY	22-09-2023	To	25-09-2023
11)	MR I AHMED	25-09-2023	To	27-09-2023
12)	MR M Z AHMED	25-09-2023	To	28-09-2023
13)	MS B DUTTA	25-09-2023	To	28-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

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2:00 PM to 4:30 PM

[For Monday,25th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING

1	AB/3158/2023 FIXED	IKBAL HUSSAIN @ IKABAL HUSSAIN Versus THE STATE OF ASSAM	MR. N J DUTTA MR M Z SHAH	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 25/09/2023

1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
3)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
4)	MR. B NATH	14-09-2023	To	11-10-2023
5)	MR J DAS	08-09-2023	To	06-10-2023
6)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
7)	MR. N HOQUE	14-09-2023	To	13-10-2023
8)	MS. B BHUYAN	14-09-2023	To	29-09-2023
9)	MR M AHMED	19-09-2023	To	10-10-2023
10)	MR. M K CHOUDHURY	22-09-2023	To	25-09-2023
11)	MR I AHMED	25-09-2023	To	27-09-2023
12)	MR M Z AHMED	25-09-2023	To	28-09-2023
13)	MS B DUTTA	25-09-2023	To	28-09-2023
14)	MR. A M DUTTA	25-09-2023	To	28-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday, 25th September 2023]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 4

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Mat.App./56/2023 FIXED	XXXXXXX Versus XXXXXXX	DR. N DEKA	
	WITH I.A.(Civil)/2884/2023 in Mat.App./56/2023	XXXXXXX Versus XXXXXXX	DR. N DEKA	
2	Mat.App./57/2023 FIXED	XXXXXXX Versus XXXXXXX	DR. N DEKA MS P CHAKRABORTY	MR A ZAMAN FOR CAVEATOR
	WITH I.A.(Civil)/2890/2023 in Mat.App./57/2023	XXXXXXX Versus XXXXXXX	DR. N DEKA	
3	CrI.A./355/2023	BIJOY AMSE Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
	WITH I.A.(CrI.)/899/2023 in CrI.A./355/2023	BIJOY AMSE Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
ORDERS				
4	CRL.A(J)/105/2022 5 Y 8 M 2 D :WITH OFFICE NOTE, LCR 5 FILES, P.B.-2	JITEN BHUYAN @ BHAIKON Versus THE STATE OF ASSAM	MS. SANCHITA ROY (Legal Aid Counsel)	PP, ASSAM
5	Review.Pet./180/2022 PIL 77/2021(D/O)	SALEH AHMED AND 8 ORS . Versus THE STATE OF ASSAM AND 10 ORS	MR. P K ROYCHOUDHURY MR G DEKA MR. N K KUNDU	GA, ASSAM SC, REVENUE
6	CrI.A./219/2023 1 Y 7 M 9 D :WITH OFFICE NOTE, FIXED	SURAJ KUMAR ROY Versus THE STATE OF ASSAM AND ANR.	MR. S MITRA MR A K BORO MR S.MITRA	PP, ASSAM
	WITH I.A.(CrI.)/512/2023 in CrI.A./219/2023	SURAJ KUMAR ROY Versus THE STATE OF ASSAM AND ANR.	MR. S MITRA	PP, ASSAM

7	CrI.A./279/2023 WITH OFFICE NOTE, LCR 5 FILES, FIXED WITH I.A.(CrI.)/664/2023 in CrI.A./279/2023	JABED ALI Versus THE STATE OF ASSAM AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
8	I.A.(CrI.)/577/2023 WITH OFFICE NOTE, FIXED in CrI.A./3807/2023 WITH CrI.A./3807/2023 (Filing Number) WITH CrI.L.P./34/2023	JABED ALI Versus THE STATE OF ASSAM AND ANR. THE STATE OF ASSAM Versus DILIP MANDAL @ BISWAS A THE STATE OF ASSAM Versus DILIP MANDAL @ BISWAS A	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN PP, ASSAM	PP, ASSAM
9	I.A.(CrI.)/613/2023 WITH LCR 5 FILES, B/O in CrI.A./238/2022 WITH CrI.A./238/2022	THE STATE OF ASSAM Versus DILIP MANDAL @ BISWAS NAZMUL HOQUE @ NAJMUL HOQUE Versus THE STATE OF ASSAM NAZMUL HOQUE @ NAJMUL HOQUE Versus THE STATE OF ASSAM	MR. A M BORA MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY MR. M S HUSSAIN	PP, ASSAM PP, ASSAM
10	I.A.(CrI.)/628/2023 WITH OFFICE NOTE, LCR 4 FILES, FIXED in CrI.A./267/2023 WITH CrI.A./267/2023	SATISH RAY (MANDAL) @ SATISH MANDAL @ SATISH CH RAY Versus THE STATE OF ASSAM AND ANR. SATISH RAY (MANDAL) @ SATISH MANDAL @ SATISH CH RAY Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR H A AHMED MR. R ALI MR H A AHMED	PP, ASSAM PP, ASSAM
11	I.A.(CrI.)/829/2023 WITH LCR 7 FILES, P.B.-2 in CRL.A(J)/32/2022 WITH CRL.A(J)/32/2022	RABIRAM DAS, Versus THE STATE OF ASSAM RABIRAM DAS Versus THE STATE OF ASSAM	MR J KALITA MR. J KALITA MR. N HASAN, AMICUS CURIAE	PP, ASSAM PP, ASSAM
12	CRL.A(J)/31/2022 <u>1 Y 10 M 6 D</u> WITH	PRAFULLA DAS Versus THE STATE OF ASSAM	MR. B BHAGAWATI, AMICUS CURIAE	PP, ASSAM
13	CRL.A(J)/34/2022	RATUL DAS Versus THE STATE OF ASSAM	MR. A DHAR, AMICUS CURIAE	PP, ASSAM

HEARING

14 Crl.A./10/2016
7 Y 9 M 5 D :P.B.-2, FIXED

SABUR MANDAL and 15 ORS
Versus
THE STATE OF ASSAM

MR H R A CHOUDHURY PP, ASSAM
MR. B K MAHAJAN (R-
8,9,13,14 & 15)
MR.B D KONWAR
MR B ISLAM (R4-R 5)
MR.K R PATGIRI
MR.R KALITA
MR. N J DAS
MR. A MOBARAQUE (R4-R
5)
MR. R ALI
MR. I U CHOWDHURY
MR. P K DAS
MD.K ALI
MRS.J M KONWAR

15 Crl.A./119/2018
WITH LCR 5 FILES, P.B.-2

REHENA BEWA
Versus
THE STATE OF ASSAM and 5 ORS

MR H R A CHOUDHURY
(R2-5)
MR. I A HAZARIKA (R2-5)
MR. A AHMED (R2-5)
PP, ASSAM
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
3)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
4)	MR. B NATH	14-09-2023	To	11-10-2023
5)	MR J DAS	08-09-2023	To	06-10-2023
6)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
7)	MR. N HOQUE	14-09-2023	To	13-10-2023
8)	MS. B BHUYAN	14-09-2023	To	29-09-2023
9)	MR M AHMED	19-09-2023	To	10-10-2023
10)	MR. M K CHOUDHURY	22-09-2023	To	25-09-2023
11)	MR I AHMED	25-09-2023	To	27-09-2023
12)	MR M Z AHMED	25-09-2023	To	28-09-2023
13)	MS B DUTTA	25-09-2023	To	28-09-2023
14)	MR. A M DUTTA	25-09-2023	To	28-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 25th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 Cont.Cas(C)/234/2023	MANZIL HUSSAIN Versus ABDUL GAFUR	MR F KHAN M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	
2 Cont.Cas(C)/541/2023	SULEKA AHMED Versus AAYUSH GARG, IAS	MR. W RAHMAN MR M RAHMAN	
3 WP(C)/3929/2023	SRI. RAMA KANTA DAS AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR R S CHAUHAN	GA, ASSAM SC, REVENUE
WITH 4 WP(C)/3076/2023	RAMA KANTA DAS AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR R S CHAUHAN	GA, ASSAM SC, REVENUE
5 WP(C)/4132/2023	M/S JAGSON CONSTRUCTION LIMITED Versus THE UNION OF INDIA AND ANR	MR A B DEY MR. S SUTRADHAR	SC, GST DY.S.G.I.
6 WP(C)/5443/2023 FIXED	M/S RADHASHYAM TIRTHABASHI PAUL AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A GOYAL MR. A CHOUDHURY	SC, TAXES
7 WP(C)/5520/2023	SUSHILA DEVI Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN MR N M DEKA	GA, ASSAM SC, APDCL SC, REVENUE SC, GMC
8 WP(C)/5526/2023 CAVT. NO.07412/023, FIXED	RANJIT DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK	SC, CO OP GA, ASSAM MR. A B T HAQUE FOR CAVEATOR
9 WP(C)/5586/2023	ELA DAS PRADHAN Versus THE STATE OF ASSAM AND 4 ORS	MS. D J BORAH MR. B CHETRI	GA, ASSAM SC, REVENUE SC, FINANCE
10 WP(C)/5587/2023	RANJU SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MS. D J BORAH MR. B CHETRI	GA, ASSAM SC, REVENUE SC, FINANCE
11 WP(C)/5595/2023	EUSHUB ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	GA, ASSAM SC, FINANCE

12	WP(C)/5597/2023	JANAKI KOACH @ JONAKI KOACH AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. I CHOUDHURY P. MEDHI	GA, ASSAM SC, REVENUE
13	WP(C)/5600/2023	JOYBHANU BIBI @ JAYABHANU BIBI Versus THE STATE OF ASSAM AND 4 ORS	MD. A. RASHID MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	GA, ASSAM SC, FINANCE
14	WP(C)/5601/2023	RAJU SINHA AND 3 ORS Versus THE STATE OF ASSAM AND 10 ORS	MS. D SINHA M NARZARY	GA, ASSAM SC, FOREST
15	WP(C)/5609/2023	ALA UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA A. H. AHMED	GA, ASSAM SC, FOREST
16	WP(C)/5611/2023	DIGESH LAL NAMASUDRA Versus THE STATE OF ASSAM AND 6 ORS.	MR T CHHETRI MR. S N KRISHNATRAYA	SC, P AND R.D. GA, ASSAM
17	WP(C)/5614/2023	TAJUL HAQUE CHOUDHURY AND 2 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. N BORAH G UDDIN MS. M MALLIK MR. B HUSSAIN	GA, ASSAM DY.S.G.I. SC, NHIDC SC, TRANSPORT
18	WP(C)/5615/2023	ANUPAM GHOSH Versus THE STATE OF ASSAM AND 3 ORS	MR. S K SINGH MR B PUSHILAL	GA, ASSAM
19	WP(C)/5631/2023	ABU BAKKAR SIDDIQUE @ BAKKAR SIDDIQUE Versus THE STATE OF ASSAM AND 5 ORS	MR. M HUSSAIN MD A ISLAM MR. A ISLAM	GA, ASSAM SC, REVENUE SC, FINANCE
20	WP(C)/5632/2023	NARAYAN CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR P C GOSWAMI MR A C SARMAH MR G BHARADWAJ MR N BRAHMA	SC UCO BANK GA, ASSAM
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
21	I.A.(Civil)/2614/2023 in WP(C)/8022/2022	M/S BORHULA (S) TEA INDUSTRIES Versus THE UNION OF INDIA AND 8 ORS.	MR. N BARUAH MR. R J DAS MRS S SAIKIA	MR. B SHARMA MR. C K S BARUAH MR. H DAS DY.S.G.I. SC, PNB
	WITH WP(C)/8022/2022	ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION Versus UNION OF INDIA AND 7 ORS.	MR. R B PHOOKAN R SARMAH MR J BORAH MR. K KAKOTI	MR. B SHARMA (R-4,5) MR. C K S BARUAH, CGC MR. H DAS (R-4,5) DY.S.G.I. SC, PNB
<u>ADMISSION</u>				
22	WP(C)/118/2022	BADAN CHANDRA BORA Versus THE STATE OF ASSAM AND 6 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R SHARMA	MR. C S HAZARIKA, GA, ASSAM (R-2,3,6) GA, ASSAM MR T KALITA (R-7) MR. A SAIKIA (R-7) MR. A S ALI (R-7) MR D GOGOI, SC, FOREST DEPTT. (R-5) MR. B J TALUKDAR, SC, REVENUE & DISASTER MANAGEMENT DEPTT. (R-1) MR B GOGOI, SC, SOIL CONSERVATION (R-4) SC, REVENUE

WITH I.A.(Civil)/1777/2022 in WP(C)/118/2022			
	BADAN CHANDRA BORA Versus THE STATE OF ASSAM AND 6 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA	MR. C S HAZARIKA, GA, ASSAM (R-2,3,6) GA, ASSAM MR T KALITA (R-7) MR D GOGOI, SC, FOREST DEPTT. (R-5) MR. B J TALUKDAR, SC, REVENUE & DISASTER MANAGEMENT DEPTT. (R-1) MR B GOGOI, SC, SOIL CONSERVATION (R-4) SC, REVENUE SC, CUSTOMS SC, DRI
23	WP(C)/2189/2022	M/S SANGTEI ENTERPRISE Versus THE UNION OF INDIA AND 5 ORS	MS S S ZIA
24	WP(C)/2791/2022	SARFARAJ HUSSAIN KHAN Versus THE STATE OF ASSAM AND 6 ORS	MR. M A ISLAM MR J I MONDAL MR A N IQBAL GA, ASSAM SC, HEALTH
25	WP(C)/5649/2022	MASUM ANSARI Versus PUNJAB NATIONAL BANK (PNB) AND ANR	MR. S ROY MR. M H LASKAR M. HOSSAIN MR. A GANGULI, SC, PNB
26	WP(C)/5939/2022 FIXED	SONITPUR DHATRI SEWA SAMITY Versus THE STATE OF ASSAM AND ANR	MR. S K DAS MR D BARMAN GA, ASSAM MR K KHANNA (R2) MS M DAS (R2)
27	WP(C)/6571/2022 CAVT. NO.10572/022, FIXED, WITH CAVT. NO. 1057/2022	SRI SRI ATHKHELIA NAMGHAR AND 2 ORS. Versus THE STATE OF ASSAM AND 15 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MR B P BORAH GA, ASSAM MR. M NATH (r-6 to 16) MR. J K GOSWAMI (FOR CAVEATOR) MR. A BHATTACHARJEE (r-6 to 16) MR. D J KAPIL (r-6 to 16) MR. J BARMAN (r-6 to 16) MR. J BARMAN (r-6 to 16)
WITH I.A.(Civil)/3123/2022 in WP(C)/6571/2022			
28	WP(C)/6864/2022 FIXED	SRI SRI ATHKHELIA NAMGHAR AND ANOTHER Versus THE STATE OF ASSAM AND 15 ORS DIGBOI CARBON PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MS. R GOHAIN DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY GA, ASSAM MR. J BARMAN SC, FINANCE AND TAXATION
29	WITH WP(C)/388/2023	CARBON RESOURCES PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY SC, FINANCE AND TAXATION
30	WITH WP(C)/412/2023	CARBON RESOURCES PVT LTD Versus THE STATE OF ASSAM AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY SC, FINANCE AND TAXATION

31	WITH WP(C)/413/2023	CARBON RESOURCES PVT LTD. Versus STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
32	WITH WP(C)/414/2023	CARBON RESOURCES PVT LTD. Versus STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
33	WITH WP(C)/415/2023	CARBON RESOURCES PVT LTD. Versus THE STATE OF ASSAM AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
34	WITH WP(C)/416/2023	CARBON RESOURCES PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
35	WP(C)/8300/2022	JOY CHANDRA SINGHA AND 11 ORS Versus THE STATE OF ASSAM AND 19 ORS	MR. JUNM LASKAR MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	SC, CO OP MR. S BANIK (r-7 to 20) MR. D. BORAH (r-7 to 20)
36	WITH WP(C)/8312/2022	SALIM UDDIN LASKAR AND ANR Versus THE STATE OF ASSAM AND 9 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM B. PATHAK S. M. ZINNA	SC, CO OP MR. S BANIK (r-7 to 10) MR. D. BORAH (r-7 to 10)
37	WP(C)/684/2023 FIXED	NURJAHAN KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MR. R ALI MR A S SK MR. H A AHMED	GA, ASSAM
	WITH I.A.(Civil)/768/2023 in WP(C)/684/2023	SAMIR UDDIN, Versus NURJAHAN KHATUN AND 4 ORS.	MR. A T SARKAR	GA, ASSAM MD. R ALI
38	WP(C)/763/2023 CAVT. NO.01202/023,	BOARD OF DIRECTOR OF GREATER BADARPUR PRIMARY MILK PRODUCTION CO-OPERATIVE SOCIETY LIMITED AND ANR Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, CO OP MR. S ROY MR. M H LASKAR M. HOSSAIN FOR CAVEATOR
39	WP(C)/847/2023	BASIRAN NESSA Versus THE STATE OF ASSAM AND 5 OTHRS	MR. W RAHMAN MS. S RASUL	GA, ASSAM SC, REVENUE SC, FINANCE
40	WP(C)/1412/2023	ABDUL GAFUR AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR P UPADHYAY MR A UPADHYAY	GA, ASSAM MR. JYOTIRMOY ROY (R5) MR A KALITA (P-6) MR. S SARMA (R5) MR. C CHAKRAVARTY (R5) MR D DAS (R5) SC, REVENUE
41	WP(C)/2688/2023	FARMAN ALI AND 8 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MD. S ALOM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, FOREST SC, REVENUE

42	WP(C)/4034/2023 FIXED	RINKU DAS Versus UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.
43	WP(C)/4171/2023 FIXED	MANIR ALI BHUYAN Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. T U BHUYAN MR. I U CHOWDHURY	GA, ASSAM SC, REVENUE SC, PWD
44	WP(C)/4346/2023 B/O	MONI RAM ROY AND ANR Versus THE POWER GRID CORPORATION OF INDIA LIMITED AND 6 ORS	MR MINTU SAIKIA	GA, ASSAM SC, POWER GRID SC, REVENUE
ORDERS				
45	I.A.(Civil)/2123/2022 in WP(C)/2956/2022	CITY MONTESSORI HIGH SCHOOL AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. M DUTTA MS S DEV	GA, ASSAM GA, ASSAM MR. S K GHOSH
	WITH WP(C)/2956/2022 CAVT. NO. 04662/022,	CITY MONTESSORI HIGH SCHOOL AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. M DUTTA MS S DEV	SC, GMC SC, REVENUE MR. K N CHOUDHURY, SR. ADV (R-8 & 9) GA, ASSAM MR. J DEKA (R-6) MR. S K GHOSH MR. T K BHUYAN (R-6) MR. N GAUTAM (R-8 & 9) MS. R M DEKA (R-8 & 9) FOR CAVEATOR ASSTT.S.G.I. SC, REVENUE
46	Cont.Cas(C)/582/2023	HARAN ALI MIAH Versus DIBAKAR NATH AND ANR	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	
47	WP(C)/738/2023 CAVT. NO.00832/023, B/O, WITH CAVT. NO. 83/2023 (D/O)	PRABHATI DHODRAI Versus THE STATE OF ASSAM AND 11 ORS	MR. R P SARMAH MS S P CHETRY	SC, P AND R.D. MR. A K BARUAH MR A DAS FOR CAVEATOR
48	WP(C)/2157/2023	BHOK SING PATOR ALIAS BHOG SING LALUNG AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR I HAQUE	GA, ASSAM SC, REVENUE
49	I.A.(Civil)/2508/2023 FIXED in WP(C)/7775/2022 WITH WP(C)/7775/2022	GOPAL MANDAL Versus THE STATE OF ASSAM AND 12 ORS GOPAL MANDAL Versus THE STATE OF ASSAM AND 12 ORS	MR S BORTHAKUR MR SAURADEEP DEY MR P H KONWAR MR. S BANIK MR H GUPTA MR Y. BARBHUIYA	GA, ASSAM SC, REVENUE GA, ASSAM MR. R C SAIKIA (R-5 TO 13) MS. K SAIKIA (R-5 TO 13) MS. N DEY (R-5 TO 13) SC, REVENUE
50	WP(C)/2529/2023	TUMKIR NYICYOR Versus THE UNION OF INDIA AND 4 ORS.	MR. P D NAIR MR G ALAM	GA, AP DY.S.G.I.
51	I.A.(Civil)/2790/2023 WITH CAVT. NO. 527/2023 in WP(C)/3223/2023 WITH WP(C)/3223/2023 CAVT. NO. 05272/023,	MUSABBIR HUSSAIN AND 8 ORS. Versus THE STATE OF ASSAM AND 7 ORS. RASHIDA KHATUN Versus THE STATE OF ASSAM AND 15 ORS.	MR. M K HUSSAIN MR. M K HUSSAIN MRS. S Y AHMED MRS S RAHANA MR J ABEDIN MR. A M AHMED P. GHOSH	SC, P AND R.D. MR. A M AHMED SC, P AND R.D. GA, ASSAM MR. M K HUSSAIN MRS. S Y AHMED FOR CAVEATOR
52	WP(C)/3101/2023	ASHRAFUL ISLAM Versus THE STATE OF ASSAM AND 11 ORS	MR. P MAHANTA MS. P SAHARIA	GA, ASSAM MR G BHARADWAJ (R-12) MR N BRAHMA (R-12)

HEARING

53 WP(C)/5868/2012
FIXED, WITH
WP(C)/1354/2014(D/O)

ON THE DEATH OF JOGESH CHANDRA
PAUL HIS LEGAL HEIR MRS. SABITA PAUL
REP.

Versus
THE STATE OF ASSAM AND 6 ORS

MR.R K DAS
MR.K N KALITA
MSJ BHUYAN
MR.B SINHA
MR.A K DAS
MR. M J GOGOI
MR. T N SRINIVASAN

MR. S C KEYAL
GA, ASSAM
MRS.V L SINGH
MR. S K MEDHI (Adl. Adv.
General,Assam)
MR.N UPADHAYA
MRS. A GAYAN (CGC, R6 &
R7)
ASSTT.S.G.I.
ADDL. AG, ASSAM
MR.Y DOLAY
SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 25/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
3)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
4)	MR. B NATH	14-09-2023	To	11-10-2023
5)	MR J DAS	08-09-2023	To	06-10-2023
6)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
7)	MR. N HOQUE	14-09-2023	To	13-10-2023
8)	MS. B BHUYAN	14-09-2023	To	29-09-2023
9)	MR M AHMED	19-09-2023	To	10-10-2023
10)	MR. M K CHOUDHURY	22-09-2023	To	25-09-2023
11)	MR I AHMED	25-09-2023	To	27-09-2023
12)	MR M Z AHMED	25-09-2023	To	28-09-2023
13)	MS B DUTTA	25-09-2023	To	28-09-2023
14)	MR. A M DUTTA	25-09-2023	To	28-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:30 PM

[For Monday, 25th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 6

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1522/2023 FIXED	IMDADUR RAHMAN MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM
2	WP(C)/4084/2023 FIXED	DRIBBLEENA SARANIA Versus THE STATE OF ASSAM AND 5 ORS	MR. M SARANIA MR R.BEZBARUAH MR A SARANIA	GA, ASSAM SC, WPT AND BC
3	WP(C)/4167/2023	SRI DEBASISH TIWARY @ DEBASHIS TEWARI Versus THE STATE OF ASSAM AND 3 ORS.	MR. S SINHA	SC, ELEM. EDU
4	WP(C)/4899/2023 B/O	JANA DAS Versus THE STATE OF ASSAM AND 5 ORS	MRS R BEGUM MS. S B CHOUDHURY MR. S K DAS	SC, ELEM. EDU GA, ASSAM
5	WP(C)/5049/2023	RANJIT SARMA Versus THE GAUHATI UNIVERSITY AND 4 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, G U
6	WP(C)/5389/2023 FIXED	JUGAL KISHORE BOWRI AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR M J QUADIR MR S S ISLAM A K HANNAN	SC, HIGHER EDU SC, FINANCE
7	WP(C)/5544/2023 B/O	REZZAQUL HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR	SC, HIGHER EDU GA, ASSAM
8	WP(C)/5588/2023	MINNATULLA MAZUMDER Versus THE STATE OF ASSAM AND 3 ORS	MR. N HOSSAIN MR N SARMA MR M MONDAL	SC, ELEM. EDU GA, ASSAM
9	WP(C)/5592/2023	LAL CHAN MONDAL Versus THE STATE OF ASSAM AND 12 ORS.	MR P DAS	GA, ASSAM SC, FINANCE SC, EDU
10	WP(C)/5596/2023	REKHA RANI BORO Versus THE STATE LEVEL COMMITTEE AND 4 ORS	MR. N HOSSAIN MR N SARMA MR M MONDAL	SC, ELEM. EDU GA, ASSAM
11	WP(C)/5602/2023	RANJIT KUMAR DAS Versus THE STATE OF ASSAM AND 6 ORS	MR H DAS MR. B C DEKA D BARUAH	SC, HIGHER EDU GA, ASSAM SC, FINANCE
12	WP(C)/5604/2023	DIGANTA BORA AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU

13	WP(C)/5608/2023	ABDUL KASHIM BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU GA, ASSAM
14	WP(C)/5627/2023	MD. SHAFI ULLAH KHAN @ SHAFI ULLAH KHAN Versus BOARD OF SECONDARY EDUCATION, ASSAM AND 4 ORS	MR K BHUYAN MR. M U E BHUYAN MR M HAZARIKA	SC, SEBA
15	WP(C)/5629/2023	SUBHAN GOGOI Versus THE STATE OF ASSAM AND 3 ORS	G UDDIN P ADHIKARI MR A K AZAD	SC, ELEM. EDU GA, ASSAM
16	WP(C)/5633/2023	OLIVIA DAS Versus THE STATE OF ASSAM AND 6 ORS ADMISSION	MR. R B PHOOKAN R SARMAH MR K J HAZARIKA	SC, ELEM. EDU SC, SCERT, ASSAM SC, SSA
17	WP(C)/466/2020	ABINASH KALINDI Versus THE STATE OF ASSAM AND 7 ORS.	MR. A DEKA MR. S R GOGOI MR H BARUAH MS S SHARMA	SC, ELEM. EDU GA, ASSAM MR B SHARMA
18	Arb.P./23/2021 FIXED	M/S R J PADMARAJ Versus THE UNION OF INDIA AND 4 ORS	MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	MRS. UMA CHAKRABORTY MS. N K DEVI (R-5) MR. N ANIX SINGH (R-5) MS. M CHATTERJEE MS. M ACHARYYA SC, NF RLY
19	WP(C)/1608/2021	TARUN CHANDRA NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	SC, HIGHER EDU GA, ASSAM MR. S NEOG (R-7,8) MS. S G BARUAH (R-7,8) MR. B BORGHAIN (R-7,8) MR B SAIKIA (R-7,8)
20	WP(C)/2804/2021 FIXED	LATIFA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY MR P R SARMA	SC, ELEM. EDU
21	WP(C)/4241/2021 FIXED	MD. BADAR ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU GA, ASSAM MR. A R SIKDAR (R-6) MD A ALI (R-6) M M ZAMAN (R-6)
22	WP(C)/4412/2021	MD. RAFIQU L ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO	SC, HIGHER EDU MR J ABEDIN MR. A M AHMED SC, FINANCE
23	WP(C)/4593/2021	RAM GOPAL PRASAD Versus THE GAUHATI UNIVERSITY AND 7 ORS	MS. J CHETRY MR A UPADHYAY MR. P UPADHYAY	SC, G U
24	WP(C)/999/2022 B/O	ABDUS SABUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM MS S CHAKRABORTY (R-6 & 7)
25	WP(C)/4850/2022 FIXED	MD. RIYAJUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, APSC MRS. R DEVI SC, FINANCE ASSTT.S.G.I.
26	WP(C)/6768/2022 FIXED	DEBARATI DEB Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR S A SIKDER	SC, ELEM. EDU GA, ASSAM
27	WP(C)/7151/2022	BIPUL DAS Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR D KALITA MR. H R DAS	SC, HIGHER EDU

28	WP(C)/7253/2022	DR. ABDUL MANNAN Versus THE STATE OF ASSAM AND 2 ORS	MR. N N B CHOUDHURY MR. M DEWAN	SC, HIGHER EDU
29	WP(C)/7644/2022	NUR ISLAM Versus THE STATE OF ASSAM AND 8 ORS	MR A ALI	SC, ELEM. EDU MR. R K D CHOUDHURY, DEPUT Y SOLICITOR GENERAL OF INDIA MR. K GOGOI (r-9) MS. M MEDHI (R-8) MS. J BORO (R-8) SC, BTC MR. B GOGOI, SC, SSA
30	WP(C)/7943/2022	ABDUL HANNAN BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU MR. I CHOWDHURY SR ADV (r-5) MR. S BISWAKARMA (r-5) MS G DAS (r-5) MR T DAS (r-5) R. CHAUHAN (r-5)
31	WP(C)/2850/2023 FIXED	JYOTI TAID Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, SEC. EDU.
32	WP(C)/4893/2023 FIXED	DHIRAJ RN DAS Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA	SC, SEC. EDU.
33	WP(C)/4951/2023 BY SLIP	TASHA BAIBHAVI Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BARUAH MR. N MAHAJAN MR A DAS	GA, ASSAM DY.S.G.I. SC, HEALTH
ORDERS				
34	WP(C)/11/2022	KESHAB CHANDRA DEKA Versus THE STATE OF ASSAM AND 8 ORS	MR R S CHAUHAN MISS. M DAS	SC, ELEM. EDU GA, ASSAM MR. Y DOLOI MR C GOSWAMI SC, SSA
35	Review.Pet./133/2022 IN Arb.P./2/2021(D/O)	M/S SIANG ENTERPRISE Versus THE UNION OF INDIA AND 2 ORS.	A W AMAN MR. SURAJIT DAS MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN	MR H GUPTA ASSTT.S.G.I.
36	Review.Pet./174/2022 IN WP(C)/2636/2020 (D/O)	RAJENDRA CHAUHAN Versus THE STATE OF ASSAM AND 7 ORS.	MR. A R BHUYAN MR F HAQUE MR A HUSSAIN	MR. B DEKA MR. P JAIN (r-7,8) MR. D DEKA (r-7,8) SC, SEC. EDU. SC, K A A C
37	Cont.Cas(C)/507/2022 FIXED	LOHORI DAS Versus MAMATA HOJAI	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR S A SIKDER	MR. N J KHATANIAR
38	WP(C)/6674/2022 FIXED	SMT. UMALATA DOLEY PEGU Versus THE STATE OF ASSAM AND 11 ORS	MR. K GOSWAMI G UDDIN MR H I CHOUDHURY MS. P ADHIKARI MR. A SANDILYA	GA, ASSAM MRS. K DEVI (r-7 to 10) MS S A KHALIFA (r-7 to 10) MS. B. BANIA (r-7 to 10) SC, SEC. EDU.
WITH				
	I.A.(Civil)/2118/2023 in WP(C)/6674/2022	DIPTI PRASAD PEGU AND 3 ORS. Versus SMT. UMALATA DOLEY PEGU AND 8 ORS.	MRS K DEVI MS S A KHALIFA	GA, ASSAM MR H I CHOUDHURY SC, SEC. EDU.
39	WP(C)/6980/2022 B/O	LAKHI NATH CHIENTEY Versus THE STATE OF ASSAM AND 5 ORS	MR. B K DAS	SC, ELEM. EDU GA, ASSAM
40	Cont.Cas(C)/243/2023	SUNITA KAKATI AND 2 ORS Versus MR. NARAYAN KONWAR	MR. S BANIK MR. D. BORAH	
41	Cont.Cas(C)/309/2023	NUR HOSSAIN Versus SMTI. SURANJANA SENAPATI, ACS	MR. S ROY MR. M H LASKAR M. HOSSAIN	

42	Cont.Cas(C)/326/2023	RAJIB KUMAR DUTTA Versus ROHAN KR JHA and ANR.	MS. P CHAKRABORTY MS. A DAS	MR. P K ROY (r-2) MS. K PHUKAN MR. S K CHAKRABORTY (r-2) MRS. A CHAKRABORTY (r-2) MS. M DUTTA (r-2)
43	Cont.Cas(C)/348/2023	ADITYA BHUYAN AND 12 ORS Versus DR. BIJOYA CHOUDHURY AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. B GOGOI (R-3) MR P NAYAK (R-3)
44	Cont.Cas(C)/355/2023	SAYRA BEGOM MOZUMDAR AND 5 ORS Versus NARAYAN KONWAR AND 2 ORS	MR P C DEY MR. M B U AHMED	
45	Cont.Cas(C)/584/2023	EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION (ERDF) AND ANR Versus SIDDHARTH SINGH, IAS	MR M J QUADIR MS S AHMED A K HANNAN	
46	I.A.(Civil)/1548/2023 FIXED, PERSONAL APPEARANCE in WP(C)/8280/2022 WITH WP(C)/8280/2022	ASHIKUR RAHMAN Versus MUSHARRAF HUSSAIN AND 11 ORS. MUSHARRAF HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR F Z MAZUMDER MR. M ALI MR. R ISLAM	GA, ASSAM MR. M ALI MR. R ISLAM SC, SEC. EDU. GA, ASSAM SC, SEC. EDU.
47	I.A.(Civil)/2863/2023 in Cont.Cas(C)/292/2023 WITH Cont.Cas(C)/292/2023	TARUN KUMAR GOGOI AND ANR Versus DR. BIJOYA CHOUDHURY, IAS AND ANR. TARUN KUMAR GOGOI AND ANR Versus NARAYAN KONWAR, ACS AND ANR	MR. R C DAS D R BONGSHIARY MR S HUSSAIN MR. R C DAS MR. C. SHIL MR S HUSSAIN	
48	WP(C)/5120/2023 FIXED	ABUD DEY AND 10 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR H R CHOUDHURY S. TALUKDAR	SC, ELEM. EDU

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LEAVE NOTE OF ADVOCATES FOR 25/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
3)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
4)	MR. B NATH	14-09-2023	To	11-10-2023
5)	MR J DAS	08-09-2023	To	06-10-2023
6)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
7)	MR. N HOQUE	14-09-2023	To	13-10-2023
8)	MS. B BHUYAN	14-09-2023	To	29-09-2023
9)	MR M AHMED	19-09-2023	To	10-10-2023
10)	MR. M K CHOUDHURY	22-09-2023	To	25-09-2023
11)	MR I AHMED	25-09-2023	To	27-09-2023
12)	MR M Z AHMED	25-09-2023	To	28-09-2023
13)	MS B DUTTA	25-09-2023	To	28-09-2023
14)	MR. A M DUTTA	25-09-2023	To	28-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,25th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	RFA/62/2010 (HEARING), WITH LCR	SMTI. RUPA DHAR and ANR, Versus THE STATE OF ASSAM and 8 ORS,	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	GA, ASSAM
2	RFA/27/2011 (HEARING), WITH LCR	KUMUD BAISHYA AND ANR Versus EVA BANDANA BASUMATARI AND ORS	MS M HAZARIKA (A1, A2) MR.J I BORBHUIYA MR R DHAR MD. A MATLIB MS.P R MAHANTA MR.S R GOGOI MR. M K BORAH (A1, A2) MR.P BORAH MR.L MOHAN MR.H BARUAH MS. A AHMED MR.N K DEKA MRS.K H CHOUDHURY MR. S NEOG (A1,A2) MS. S G BARUAH (A1,A2) MR. B BORGOHAIN MR.A BORGOHAIN (A1,A2) MR.J P LAHON MR.A HAZARIKA	MR.P K KALITA(R- 1-6) MR.B K SARMA(R-7&8) MR.G J SAIKIA(R- 1-6) MR.K R BOROOAH(R- 1-6) MR.H RAJBANGSHI(R-7&8)
	WITH MC/1882/2011 in RFA/27/2011	KUMUD BAISHYA AND ANR Versus EVA BANDANA BASUMATARI AND ORS	MR.J I BORBHUIYA MR.L MOHAN MR.A AHMED MR.K H CHOUDHURY	
	WITH I.A.(Civil)/294/2017 in RFA/27/2011	KUMUD BAISHYA AND ANR Versus EVA BANDANA BASUMATARI AND ORS	MR.J I BORBHUIYA MS.P R MAHANTA MR.S R GOGOI MR.P BORAH MR.L MOHAN MR.H BARUAH MS. A AHMED MR.N K DEKA MRS.K H CHOUDHURY MR.A BORGOHAIN MR.A HAZARIKA MR.J P LAHON	MR.B K SARMA(R-7&8) MR.H RAJBANGSHI(R-7&8)

	WITH I.A.(Civil)/3005/2018 in RFA/27/2011	SRI KUMUD BAISHYA AND ANR Versus SMTI. EVA BANDANA BASUMATARI AND 7 ORS	MD. A MATLIB MR. A DHAR	MR. B K SARMA MR G J SAIKIA MR. H RAJBANGSHI
	WITH I.A.(Civil)/959/2022 in RFA/27/2011	KUMUD BAISHYA AND ANR Versus EVA BANDANA BASUMATARI AND 7 ORS	MS P BORAH	
<u>MOTION</u>				
3	Tr.P.(C)./90/2023	ANUPRITEE SAIKIA @ RIMTI Versus ARNAV BARMAN	MRS. S KHATANIAR MRS. P BARMAN (BORKAKOTI) MS S CHANGKAKOTI	
4	CRP/150/2023	SMTI. IBEMHAL SINGHA Versus IRABAT SINGHA AND 12 ORS.	MR. D MOZUMDER MR GAURAV R DUTTA MS. S NATH MR. D MAZUMDAR	
5	CRP/151/2023	ON DEATH OF KIRANBALA LAHKAR HER LEGAL HEIRS - BHUBAN LAHKAR AND 6 ORS. Versus ON DEATH OF LATE KHAGEN BUNGRUNG HIS LEGAL HEIR - PURNIMA BUNGRUNG AND 5 ORS.	MR. P CHOUDHURY MR. M DAS N CHAUDHURY	
6	CRP(IO)/194/2023	M/S AADHAR Versus AJIT DEB AND ANR	MR. B K JAIN MS. P C BARNALI NAIR	MR. B D DEKA(R-1,2) MR. M DAS(R-1,2) N CHAUDHURY (R-1,2) MR A BHATRA(R-1,2) MR A DEKA(R-1,2)
7	CRP(IO)/289/2023	SMTI. PINKY BARAI (SARKAR) AND ANR Versus NITU SINGH AND ANR	MR G CHOUDHURY MS M N KONYAK MS SWATI SHARMA	
8	CRP(IO)/292/2023 FIXED	SAMOSTOBHAN BIBI AND 8 ORS. Versus HASHEM ALI @ HASEN ALI AND 5 ORS	J TALUKDAR MR. R ALI	
<u>ADMISSION</u>				
9	CRP(IO)/221/2022 FIXED	MD. RIAJUDDIN AHMED @ MD. RIYAJUDDIN AHMED Versus MD. ABDUS SWMI AHMED	MS S S ZIA	
10	CRP(IO)/264/2022 FIXED	BINITA DAS AND 4 ORS Versus HRIDAY DAS	MR P UPADHYAY MR A UPADHYAY	MR. R M CHOUDHURY
11	WITH RFA/26/2016 WITH LCR CAVT. NO. 241/2016 WITH I.A./1479/2016 in RFA/26/2016	SMTI LAKHI BALA DAS and 3 ORS Versus LEGAL HEIRS OF DHARMA KANTA DAS SMTI BINITA DAS and 6 ORS	MR. R M CHOUDHURY MR.B K BHAGAWATI MSK KALITA MS.A CHAKRABORTY	MRG DEKA MR.P K R CHOUDHURY FOR CAVEATOR
		SMTI LAKHI BALA DAS and 3 ORS Versus LEGAL HEIRS OF DHARMA KANTA DAS SMTI BINITA DAS and 6 ORS	MR.B K BHAGAWATI MS K KALITA MS.A CHAKRABORTY	MR G DEKA FOR CAVEATOR
12	RERA APPEAL/5/2023	M/S ARYA ERECTORS INDIA PVT. LTD. Versus DR. GANESH CH. DAS AND ANR.	MR. N DEKA MR D K BHATTACHARYYA MR. M GOGOI	
	WITH I.A.(Civil)/2797/2023 in RERA APPEAL/5/2023	M/S ARYA ERECTORS INDIA PVT. LTD. Versus DR. GANESH CH. DAS AND ANR.	MR. N DEKA MR D K BHATTACHARYYA MR. M GOGOI	
13	CRP/16/2023	MD AZIR UDDIN LASKAR Versus MD PEAR UDDIN MAZUMDER	MS. R CHOUDHURY MR N RAHMAN	
14	Tr.P.(C)./20/2023	SANGITA DAIMARY Versus ANJAN RABHA	MR. P J SAIKIA MS D DUTTA	

15	FAO/28/2023	SRI DAYAL CHANDRA DAS Versus BODOLAND TERRITORIAL COUNCIL	MR. N DHAR MR. B K SEN MS. S DASGUPTA MR F HAQUE MR A HUSSAIN	SC, BTC
16	RFA/32/2023	SAWAN BHANGRA AND ANR. Versus ATUL CHANDRA BARUAH H	MR. B K DAS MR H P GUWALA	MR B PUSHILAL MR H BEZBARUA MR. S J SARMAH MR. S J SARMAH FOR CAVEATOR
	WITH I.A.(Civil)/2190/2023 in RFA/32/2023	SAWAN BHANGRA AND ANR. Versus ATUL CHANDRA BARUAH H	MR. B K DAS MR H P GUWALA	MR H BEZBARUA MR. S J SARMAH FOR CAVEATOR
17	CRP/33/2023	MAHANANDA DEKA Versus KALYAN RAJBONGSHI	MS. B CHOUDHURY MR. P. CHOUDHURY J DAS	MR D GOSWAMI MR R D GOSWAMI
18	FAO/35/2023	ASHOK KR. HIMATSINGKA Versus ALKA AGARWAL	MR. R K BHUYAN MR. M KASHYAP	
19	FAO/41/2023 CAVT. NO.06292/023,	ARCHANA DEWRIARY Versus M/S SWASTIK ENGINEERS AND ANR.	MR. R K BHUYAN MR. M KASHYAP	MR. S SHARMA FOR CAVEATOR
	WITH I.A.(Civil)/2141/2023 in FAO/41/2023	ARCHANA DEWRIARY Versus M/S SWASTIK ENGINEERS AND ANR.	MR. R K BHUYAN MR. M KASHYAP	MR. S SHARMA FOR CAVEATOR
20	MFA/56/2023	KANAN SARKAR AND ANR. Versus THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	MR. B DEKA DY.S.G.I.
<u>BAIL HEARING (BA)</u>				
21	Bail Appln./2622/2023 BA 3409/2022(D/O), WITH LCR	SURAJ SEN @ CHOTU Versus THE STATE OF ASSAM	MR. A K SHARMA MR R KASHYAP MR. A AHAD	F K R AHMED PP, ASSAM
<u>ORDERS</u>				
22	SAO/2/2023	ATUL MALI Versus NABA KANTA GOSWAMI AND 2 ORS.	MR N P BARUAH MR R CHAKRAVORTY MS. R. ENGJAIP S RABHA MR. D J NATH	MR. R ALI (R1) MR. R ALI (R1) MR M KALITA MR M KALITA MR M BORO MR M BORO
	WITH I.A.(Civil)/799/2023 in SAO/2/2023	ATUL MALI Versus NABA KANTA GOSWAMI AND 2 ORS.	MR N P BARUAH MR R CHAKRAVORTY MS. R. ENGJAIP S RABHA MR. D J NATH	
23	MFA/26/2023 WITH LCR	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED Versus SMTI GOLAMONI URANG AND ANR	MR. R GOSWAMI MS. P BORTHAKUR	MR A B DEY (R-1)
24	RFA/29/2023 WITH LCR	PADMAWATI SAIKIA AND 2 ORS. Versus KUSUM BARUAH AND 13 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR. M SARMA MS. ANASUYA C	
25	I.A.(Civil)/708/2023 CRP 105/2022(D/O) in Review.Pet./1289/2023 WITH Review.Pet./1289/2023 (Filing Number)	DEEPSHIKHA SONOWAL Versus PINTU NANDI	MR. M BISWAS MS M DAS MR P TALUKDAR	MR. P HAZARIKA MR. P K MUNIR P. BORAH
		DEEPSHIKHA SONOWAL Versus PINTU NANDI B	MR. M BISWAS	
26	I.A.(CrI.)/797/2023 AB 2763/2023(D/O) in AB/2763/2023	AKIDUL ISLAM Versus MOFIDUL ISLAM @ MOFIDUR ISLAM AND ANR.	MR. M ALI MR. R ISLAM	PP, ASSAM

27	I.A.(Civil)/842/2023 in LA.App./2779/2023 WITH LA.App./2779/2023 (Filing Number)	BIRASH SHIRA Versus THE GENERAL MANAGER AND 2 ORS .	MR H DAS MR. B C DEKA D BARUAH	GA, ASSAM MR. C K S BARUAH SC, NF RLY
28	I.A.(Civil)/856/2023 in LA.App./2765/2023 WITH LA.App./2765/2023 (Filing Number)	BIRASH SHIRA Versus THE GENERAL MANAGER AND 2 ORS . E ENDRO MEDHA SANGMA Versus THE GENERAL MANAGER AND 2 ORS.	D BARUAH MR H DAS MR. B C DEKA D BARUAH	GA, ASSAM MR. C K S BARUAH SC, NF RLY
29	I.A.(Civil)/858/2023 in LA.App./2759/2023 WITH LA.App./2759/2023 (Filing Number)	ENDRO MEDHA SANGMA Versus THE GENERAL MANAGER AND 2 ORS. A MILDHA MARAK Versus THE GENERAL MANAGER AND 2 ORS.	MR H DAS MR. B C DEKA D BARUAH MR H DAS	GA, ASSAM MR. C K S BARUAH SC, NF RLY
30	I.A.(Civil)/860/2023 in LA.App./2748/2023 WITH LA.App./2748/2023 (Filing Number)	MILDHA MARAK Versus THE GENERAL MANAGER AND 2 ORS. B LETHARSTON SHIRA Versus THE GENERAL MANAGER AND 2 ORS.	MR H DAS MR. B C DEKA D BARUAH MR H DAS	GA, ASSAM MR. C K S BARUAH SC, NF RLY
31	I.A.(Civil)/1971/2023 in LA.App./2746/2023 WITH LA.App./2746/2023 (Filing Number)	LETHARSTON SHIRA Versus THE GENERAL MANAGER AND 2 ORS. A JELLY SHIRA Versus THE GENERAL MANAGER AND 2 ORS.	MR H DAS MR. B C DEKA D BARUAH MR H DAS	GA, ASSAM MR. C K S BARUAH DY.S.G.I.
32	I.A.(Civil)/2893/2023 in CRP/10657/2023 WITH CRP/10657/2023 (Filing Number)	JELLY SHIRA Versus THE GENERAL MANAGER AND 2 ORS. H ABDUL HAI MAZARBHUIYA AND ANR Versus THE CHIEF MANAGER, POWER GRID CORPORATION OF INDIA LTD AND 3 ORS	MR. A Y CHOUDHURY MR. R SARMA MR. T A CHOUDHURY MR. A Y CHOUDHURY	SC, POWER GRID
33	I.A.(Civil)/2897/2023 in MFA/10363/2023 WITH MFA/10363/2023 (Filing Number)	ABDUL HAI MAZARBHUIYA AND ANR Versus THE CHIEF MANAGER, POWER GRID CORPORATION OF INDIA LTD AND 3 ORS (B) UNION OF INDIA Versus HABI SHEIKH AND ANR	MR. A Y CHOUDHURY MR H GUPTA MR H GUPTA	
<u>STAY MATTERS</u>				
34	Tr.P.(C)./53/2022	SURINDER KOUR Versus AMARDEEP SINGH	MR. K K DEY MR V K BAROOAH	MR. A CHAMUAH MR. A BHATTACHARYYA
35	CRP(IO)/270/2022	ON THE DEATH OF HARI PRASAD DOWERAH HIS LEGAL HEIRS AMRIT DOWERAH Versus TATA TEA LIMITED AND 2 ORS	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR. P BORDOLOI	MR. N C DAS (R- 1,2,3) MS. M DEVI (R- 1,2,3) MR. A DAS (R- 1,2,3) MS M BORAH (R- 1,2,3)

36	Tr.P.(C)/8/2023	SANGITA DUTTA Versus MANOJ KUMAR DAS	MR. A GANGULY MR. A DUTTA	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH
37	Tr.P.(C)/12/2023	MINAKSHI LAHKAR TAMULI Versus DHRUBA KUMAR TAMULI	MR. R CHETRI MR N MILI	MR P P MEDHI MS. F AGA
38	Tr.P.(C)/13/2023	MOUMITA PAUL Versus GOUTAM BHOWMIK	MR. I CHOUDHURY MR. G PHUKAN	MR. M DUTTA MR. A LAHKAR
39	Tr.P.(C)/51/2023	RASHMI REKHA DUTTA NATH Versus DR JOYDEEP NATH	MR. N ALAM MR K JAIN MR S JAFRI	
40	CRP(IO)/85/2023	MOUPIYA CHOUDHURY Versus USHARANI DAS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA
41	CRP(IO)/140/2023	MONNAF ALI AND 8 ORS Versus IMRAN HUSSAIN	MR. M H RAJBARBHUIYAN MR. A MANNAF MD A S ALI	MR. S C BISWAS MR. A IKBAL MR. M M ZAMAN
42	CRP(IO)/232/2023	CHANDRANI BAGCHI Versus ABHIJIT BAGCHI	MR. S C BISWAS MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH	MR. S DAS MRS. R T DAS MR K DAS MR H GOGOI

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LEAVE NOTE OF ADVOCATES FOR 25/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
3)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
4)	MR. B NATH	14-09-2023	To	11-10-2023
5)	MR J DAS	08-09-2023	To	06-10-2023
6)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
7)	MR. N HOQUE	14-09-2023	To	13-10-2023
8)	MS. B BHUYAN	14-09-2023	To	29-09-2023
9)	MR M AHMED	19-09-2023	To	10-10-2023
10)	MR. M K CHOUDHURY	22-09-2023	To	25-09-2023
11)	MR I AHMED	25-09-2023	To	27-09-2023
12)	MR M Z AHMED	25-09-2023	To	28-09-2023
13)	MS B DUTTA	25-09-2023	To	28-09-2023
14)	MR. A M DUTTA	25-09-2023	To	28-09-2023

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web: ghconline.gov.in

10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Monday, 25th September 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE AJIT BORTHAKUR****COURT NO: 9****[CRIMINAL BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>WITHDRAWAL</u>			
1 Crl.Pet./164/2023 WITH LCR 2 FILES, B/O	DUGDHA GOHAIN Versus THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	PP, ASSAM
<u>MOTION (BA)</u>			
2 Bail Appln./3390/2023	JOWEL HOSSAIN AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM	PP, ASSAM
3 Bail Appln./3391/2023	MD. FIROZ KHAN AND ANR. Versus STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
4 Bail Appln./3396/2023	REJUDDIN AHMED Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
5 Bail Appln./3399/2023	PAPPA ALI @ PAPA ALI KHAN Versus THE STATE OF ASSAM AND ANR	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
6 Bail Appln./3406/2023	MD SENAUL SK @ SANAUL SEKH @ SENAUL SEKH AND 2 ORS Versus THE UNION OF INDIA	MR. M BISWAS S K DAS	SC, NCB
7 Bail Appln./3407/2023	KAJAL AHMED @ JAHIR Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
8 Bail Appln./3408/2023	VIVIAN NONGRUM Versus THE STATE OF ASSAM	MR P P MEDHI MR G BARGAYARY MR. S A CHOUDHURY	PP, ASSAM
9 Bail Appln./3410/2023	IQUEBAL HUSSAIN @ IKBAL HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM	PP, ASSAM
10 Bail Appln./3411/2023	SURAJ SINGH AND ANR Versus THE STATE OF ASSAM	MR. M A CHOUDHURY MR. M ALAM	PP, ASSAM
11 Bail Appln./3412/2023	JOGODISH DAS Versus THE STATE OF ASSAM	MR. R DEV SANOWARA KHATUN MS. P BRAHMA	PP, ASSAM
12 Bail Appln./3413/2023	NARUTTAM DAS @ BALTU Versus THE STATE OF ASSAM	MR S AHMED	PP, ASSAM

MOTION

13	AB/3288/2023	MOSTAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
14	AB/3289/2023	AZIZUL HOQUE AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MR. Z H AHMED MS F INTAZ	PP, ASSAM
15	AB/3290/2023	JUGANANDA PHUKAN Versus THE STATE OF ASSAM	MR. S N KRISHNATRAYA MS D K DOLEY	PP, ASSAM
16	AB/3291/2023	JALIL KHAN @ ABDUL JALIL AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MR A ALIM SK R KHATUN	PP, ASSAM
17	AB/3293/2023	RAKIBUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	PP, ASSAM

ADMISSION

18	Crl.Rev.P./540/2022 WITH LCR 1 FILE, FIXED	PRASHANJIT GHOSH Versus DIPANJALI NAHA GHOSH	MR. M U MAHMUD MS F N ZAMAN MS. R AHMED	MR. M K BORO
19	Crl.Rev.P./231/2023 FIXED	SHRAWAN KUMAR Versus THE STATE OF ASSAM	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	PP, ASSAM
20	Crl.Pet./391/2023 FIXED	RAJPAL WALIA Versus RAJEEV MEHROTRA	MR S BORTHAKUR MR SAURADEEP DEY MR P H KONWAR	D DAS (R-1) D GUPTA (R-1)
21	Crl.Pet./402/2023 WITH LCR 1 FILE, FIXED	RAJPAL WALIA Versus RAJEEV MEHROTRA	MR S BORTHAKUR MR SAURADEEP DEY MR P H KONWAR	MR. D DAS (R-1) MS. D GUPTA (R-1)
22	Crl.Pet./390/2023	RAJPAL WALIA Versus RAJEEV MEHROTRA	MR S BORTHAKUR MR SAURADEEP DEY MR P H KONWAR	D DAS (R-1) D GUPTA (R-1)
23	Crl.Pet./558/2023 WITH LCR 4 FILES, FIXED	NEPUT RAJIYUNG @ ACTION DIMASA @ MIPUT RAJIYUNG Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY MR. V A CHOWDHURY MR. M S HUSSAIN	MR S BORTHAKUR(R-2) MR. S BOIRAGI(R-2) MR. D GOGOI (R-2) PP, ASSAM
	WITH I.A.(Crl.)/608/2023 in Crl.Pet./558/2023	MRS. MAHARUN NESHA Versus NEPUT RAJIYUNG @ ACTION DIMASA @ MIPUT RAJIYUNG AND 2 ORS	MR D KALITA MR. A BORO	PP, ASSAM
24	Crl.Pet./590/2023 WITH LCR 1 FILE, FIXED	SAFI KAMAL RAHMATULLAH Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MS. M. KHATUN MS N AKTAR	MR M RAHMAN (R-2) MS. M. KHATUN (R-2) MS N AKTAR (R-2) PP, ASSAM

BAIL HEARING (BA)

25	Bail Appln./1502/2023 WITH OFFICE NOTE, LCR FILE, FIXED	GOPAL GAUTAM Versus THE STATE OF ASSAM AND ANR	MR. M P CHOUDHURY MR. S BATHARI	PP, ASSAM
26	Bail Appln./2500/2023 WITH LCR, B/O	MD. SAIFUL ISLAM Versus THE STATE OF ASSAM	MR A A DEWAN S N ULLAH MR H A RASHID	PP, ASSAM
27	Bail Appln./2762/2023 WITH OFFICE NOTE, LCR FILE, FIXED	RAJ KUMAR MANDAL Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	PP, ASSAM
28	Bail Appln./2826/2023 WITH OFFICE NOTE, LCR FILE, FIXED	UTPAL SANGMJI @ UTPAL CHANGMAJI Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM

29	Bail Appln./2857/2023 WITH OFFICE NOTE, FIXED	KHURSHID ALOM @ KHURSHID ALOM BHUYAN Versus THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
30	Bail Appln./2868/2023 FIXED.	RATUL KHAN AND 2 ORS. Versus THE STATE OF ASSAM	MD B ISLAM MR. A S ALI MR S HUSSAIN MR. S A B KHABIR MR A ALAM	PP, ASSAM
31	Bail Appln./2874/2023 FIXED	MOYNA MIYA TALUKDAR Versus THE STATE OF ASSAM	MR. M A LASKAR MS A HUSSAIN S AHMED	PP, ASSAM
32	Bail Appln./2884/2023 WITH OFFICE NOTE, FIXED	TASNUR HOQUE @ TAJINUL ISLAM @ TAJINUR ISLAM Versus THE STATE OF ASSAM AND ANR	MRS. B GOGOI MS M BORAH	MR. S D ROY (r-2) G BORO (r-2) R BARMAN (r-2) PP, ASSAM
33	Bail Appln./2890/2023 WITH OFFICE NOTE, FIXED	IDRISH ALI @ BADAL Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
34	Bail Appln./2908/2023 WITH OFFICE NOTE, FIXED	MAJIDUL KHANDAKAR AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M I HUSSAIN MR. S M RAHMAN SK ABDULLAH	PP, ASSAM
35	Bail Appln./2965/2023 B/O	JİYABUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
36	Bail Appln./3056/2023 FIXED	RAJ ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
37	Bail Appln./3058/2023 WITH LCR, FIXED	MD. AKRAMUZZAMAN SK Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
38	Bail Appln./3064/2023 WITH OFFICE NOTE, FIXED	PADMA GOGOI Versus THE STATE OF ASSAM AND ANR	MR. L GOGOI	PP, ASSAM
39	Bail Appln./3075/2023 WITH OFFICE NOTE, FIXED	MD RINKU AHMED Versus THE STATE OF ASSAM AND ANR	MAHIBUR RAHMAN MR. A RAHMAN MS A AHMED	PP, ASSAM
40	Bail Appln./3077/2023 FIXED	ABDUL SALAM AND ANR. Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
41	Bail Appln./3078/2023 WITH OFFICE NOTE, FIXED	SULTAN ALI SK Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN MR. M ISLAM MS. S SULTANA	PP, ASSAM
42	Bail Appln./3080/2023 WITH OFFICE NOTE, FIXED	ABDUL SHOHID @ ABDUL SAHID Versus THE STATE OF ASSAM AND 2 ORS	MR. M ISLAM	PP, ASSAM
<u>BAIL HEARING</u>				
43	AB/1825/2023 FIXED	SHYAM SUNDAR CHOUDHURY Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR K J SAIKIA	PP, ASSAM
44	AB/2777/2023 WITH OFFICE NOTE, FIXED	RAKIBUL HOQUE Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	PP, ASSAM
<u>ORDERS</u>				
45	CrI.Pet./897/2018 FIXED	GOVINDA SARDA Versus THE STATE OF ASSAM AND ANR.	MR. R J DAS	PP, ASSAM
46	CrI.Pet./338/2020 FIXED	SURAJIT SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. A KHANIKAR	PP, ASSAM

47	Crl.A./196/2023 Q Y 4 M 1 D :WITH LCR 5 FILES, OFFICE NOTE, B/O WITH I.A.(Crl.)/460/2023 in Crl.A./196/2023	AYUB MAMUN @ AYUB MAMON @ MUN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
48	I.A.(Crl.)/619/2023 WITH OFFICE NOTE, LCR 4 FILES, FIXED in Crl.A./278/2019 WITH Crl.A./278/2019	AYUB MAMUN @ AYUB MAMON @ MUN Versus THE STATE OF ASSAM AND ANR. SRI JAY CHANDRA GOGOI, Versus STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MR. B CHETRI	PP, ASSAM
49	Crl.Pet./677/2023 B/O	SRI JAY CHANDRA GOGOI Versus STATE OF ASSAM AND ANR RANGALAL SINHA Versus THE STATE OF ASSAM AND ANR	MR. B CHETRI MR. K K PARASAR MS Y BHUTIA MR. A B T HAQUE MS HIMADRI BORAH	PP, ASSAM
50	I.A.(Crl.)/841/2023 WITH LCR 3 FILES in Crl.A./292/2023 WITH Crl.A./292/2023	CHANDAN BORAH Versus THE STATE OF ASSAM AND ANR. UTPAL DEKA Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR SARFRAZ NAWAZ FARIDUL AMIN MR. S Ali MR K DAS	MR. S ALI PP, ASSAM MR. SURAJIT DAS (r-2) MR A W AMAN (r-2) MS SURAYA RAHMAN (r-2) MR SARFRAZ NAWAZ (r-2) FARIDUL AMIN (r-2) PP, ASSAM
	WITH I.A.(Crl.)/684/2023 in Crl.A./292/2023	UTPAL DEKA Versus THE STATE OF ASSAM AND ANR.	MR. S Ali MR K DAS	PP, ASSAM
51	Crl.Pet./842/2023 FIXED	HDFC ERGO GENERAL INSURANCE COMPANY LIMITED AND ANR Versus THE STATE OF ASSAM AND ANR	MR T KALITA	PP, ASSAM
52	Crl.Pet./844/2023 FIXED	AVINASH UPADHYAY AND 3 ORS Versus RISHIKA PANDEY AND ANR	MR R CHAKRAVORTY S RABHA	PP, ASSAM
53	Crl.Pet./930/2023 FIXED	MINU SUBBA Versus THE STATE OF ASSAM AND ANR	MR. S K SINGH MR B PUSHILAL	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
3)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
4)	MR. B NATH	14-09-2023	To	11-10-2023
5)	MR J DAS	08-09-2023	To	06-10-2023
6)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
7)	MR. N HOQUE	14-09-2023	To	13-10-2023
8)	MS. B BHUYAN	14-09-2023	To	29-09-2023
9)	MR M AHMED	19-09-2023	To	10-10-2023
10)	MR. M K CHOUDHURY	22-09-2023	To	25-09-2023
11)	MR I AHMED	25-09-2023	To	27-09-2023
12)	MR M Z AHMED	25-09-2023	To	28-09-2023
13)	MS B DUTTA	25-09-2023	To	28-09-2023
14)	MR. A M DUTTA	25-09-2023	To	28-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 25th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./3325/2023 FIXED	BABLU PANDEY Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
<u>TOP OF THE LIST</u>			
2 WP(C)/7092/2022 FIXED	ANJANA CHOUDHARY AND 34 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K A MAZUMDER MR A HAI	SC, ELEM. EDU, MR B GOGOI SC FINANCE (R-5)
WITH 3 WP(C)/6781/2022	SUPRATIM NATH AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	G. GOSWAMI G UDDIN MR H I CHOUDHURY MR B P BORAH MS. P ADHIKARI	SC, ELEM. EDU , MR B GOGOI SC FINANCE (R-5)
WITH 4 WP(C)/7343/2022	NURUL ISLAM LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU SC, AG SC, FINANCE
<u>MOTION</u>			
5 WP(C)/2111/2023	BANDANA KUMARI GOHAIN @ BANDANA GOHAIN Versus THE STATE OF ASSAM AND ANR	MR G KAKOTI	SC, HEALTH
6 WP(C)/2460/2023	GOUTAM RAI Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM SC, WATER RESOURCE
7 WP(C)/2654/2023	ABDUL HAKIM AND ANR Versus THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY MR J ISLAM MR. A. HUSSAIN	GA, ASSAM
8 WP(C)/2772/2023	MANIK ALI Versus THE UNION OF INDIA AND 3 ORS	MR F HAQUE	MRS. R DEVI DY.S.G.I.
9 WP(C)/3793/2023	BANITA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR R S CHAUHAN MR D SHARMA MR. M KALITA	GA, ASSAM SC, G U SC, WATER RESOURCE
10 WP(C)/4041/2023	RUPAM TALUKDAR Versus THE UNION OF INDIA AND 5 ORS	MR. N K KALITA	MR. K GOGOI DY.S.G.I.

11	WP(C)/4478/2023	JITU TALUKDAR Versus THE CHAIRMAN CUM CHIEF SECRETARY AND 4 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM SC, PWD
12	WP(C)/5590/2023	SRI BIR BIKRAM GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR H K DAS MR. A BORO MR N K SARMA	GA, ASSAM
13	WP(C)/5591/2023	JASIKA MAHANTA Versus THE STATE OF ASSAM AND 4 ORS	MS. P BHATTACHARYA MR. A BORUA	GA, ASSAM
14	WP(C)/5593/2023	MERAJUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BARUAH MR A DAS MR S YUSUF	SC, P AND R.D. GA, ASSAM
15	WP(C)/5594/2023	BISWAJIT RAY Versus THE UNION OF INDIA AND 7 ORS	MD H R AHMED MR A MALEK	DY.S.G.I.
16	WP(C)/5612/2023	RANJITA SHARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. N J KHATANIAR P BORAH MS. S DUTTA	GA, ASSAM SC, HEALTH SC, G U SC, TRANSPORT
17	WP(C)/5616/2023	BINOY NOMO DAS @ BINOY NAMA DAS Versus THE STATE OF ASSAM AND 5 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR R A AHMED	GA, ASSAM
18	WP(C)/5617/2023	PRANITA DEVI Versus THE STATE OF ASSAM AND 4 ORS	MR. S K ROY MR. J SINGH MS. S DUTTA P BORAH	SC, HIGHER EDU GA, ASSAM SC, HEALTH SC, G U
19	WP(C)/5618/2023 B/O	MUSTAFIZUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR	GA, ASSAM SC, REVENUE
20	WP(C)/5621/2023	AMARJYOTI BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. N J KHATANIAR MR. J SINGH MS. S DUTTA P BORAH	GA, ASSAM SC, G U SC, HEALTH
21	WP(C)/5623/2023	POLEN BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. N J KHATANIAR MR. J SINGH P BORAH	GA, ASSAM SC, G U SC, HEALTH
22	WP(C)/5625/2023	RAICHUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. S K ROY MR. S K ROY MR. J SINGH MS. S DUTTA P BORAH	SC, HIGHER EDU GA, ASSAM SC, HEALTH SC, G U
23	WP(C)/5630/2023	PRASANNA BHAGABATI Versus THE STATE OF ASSAM AND 4 ORS	MR. N J KHATANIAR MR. J SINGH MS. S DUTTA P BORAH	GA, ASSAM SC, G U SC, HEALTH SC, IRRIGATION
<u>ADMISSION</u>				
24	WP(C)/4584/2018	RENU BORAH HANDIQUE Versus THE STATE OF ASSAM AND 4 ORS.	MR. S SAIKIA MR. N J GOGOI	GA, ASSAM
WITH				
25	WP(C)/904/2017	BIMAL KONWAR Versus THE STATE OF ASSAM and 3 ORS.	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.P BORGOHAIN MS.U SARMA	GA, ASSAM MR. B GOSWAMI, ADDL. A.G.,ASSAM
WITH				
26	WP(C)/4502/2017	DR. MANALISHA CHOUDHURY Versus THE STATE OF ASSAM and 2 ORS.	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.N SHYAMAL MS.P BORGOHAIN	GA, ASSAM MR. B GOSWAMI, ADDL. A.G., ASSAM SC, APSC

27	Arb.P./4/2022 WITH OFFICE NOTE	M/S HCC-DSD-VNR CONSORTIUM Versus NORTHEAST FRONTIER RAILWAY AND ANR.	MR. K GOSWAMI MS. A NEOG MS M KAKOTY MR. A SANDILYA	SC, RAILWAY
28	WITH Arb.P./7/2021	M/S. HCC-DSD-VNR CONSORTIUM Versus NORTHEAST FRONTIER RAILWAY	MR. K GOSWAMI MS. A NEOG MS M KAKOTY MR. A SANDILYA	SC, RAILWAY
29	WITH Arb.P./8/2021	M/S. HCC-DSD-VNR CONSORTIUM Versus NORTHEAST FRONTIER RAILWAY	MR. K GOSWAMI MS. A NEOG MS M KAKOTY MR. A SANDILYA	MS S CHAKRABORTY SC, RAILWAY
30	WP(C)/1166/2022	PRASANTA BORAH AND 11 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MS. ANASUYA C	GA, ASSAM SC, FINANCE
31	WP(C)/4641/2022	TAIZUDDIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	GA, ASSAM
32	WP(C)/6943/2022	SUKUMAY SAHA AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR R HAZARIKA MR G KAKOTI MR. P THAKURIA MS. D KHAKHALARY	SC, TAXES
33	WP(C)/8306/2022	BALABHADRA DAS AND 31ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS.	MR. P BHOWMICK MR. D THAOSEN	SC, APDCL
34	WP(C)/1074/2023 FIXED, CAVT./1359/2022	GO-2148X SRI VINAY KUMAR SINGH Versus THE UNION OF INDIA AND 5 ORS	MR. D BORAH	DY.S.G.I. SC, NHIDC
35	WP(C)/1955/2023	PROF. SASHINDRA KUMAR KAKOTY Versus THE UNION OF INDIA AND 5 ORS	MR. P K GOSWAMI MR. B D GOSWAMI MR. J M GOGOI	MR. R P KAKOTI SR. ADV. (R-5) MR. K N CHOUDHURY (R-3, 4) MR. P S BHATTACHARYYA (C.G.C., R1, R2, R6) MR. R M DEKA (R- 3, 4) MR A B DEY (R-5) MR. S SUTRADHAR (R-5) MS N MAHANTA (R- 3, 4) N GAUTAM (R- 3, 4) MR. H G HAZARIKA DY.S.G.I. SC, IIT
36	WP(C)/2152/2023 B/O	AS PER HON'BLE ORDER DTD. 09.06.2023 IN IA (C) NO.1631/2023 Versus THE STATE OF ASSAM AND 3 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	GA, ASSAM MR. U DUTTA (R-4) M. RAHMAN (r-4) MR. A S TAPADER (r-4) MR. B. KUMAR (R-4) B DUTTA (R-4) SC, REVENUE
	WITH I.A.(Civil)/1593/2023 in WP(C)/2152/2023	ATAUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. U DUTTA	GA, ASSAM MR B P BORAH
37	WITH WP(C)/2226/2023	JIABUR RAHMAN AND 6 ORS Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 3 ORS	MRS S RAHANA MR. A M AHMED P. GHOSH	MR. T J MAHANTA (r-4) GA, ASSAM MS P SARMA (r-4) SC, REVENUE
	WITH I.A.(Civil)/1499/2023 in WP(C)/2226/2023	RASIDUL HOQUE, Versus JIABUR RAHMAN AND 09 ORS,	MR. T J MAHANTA MS P SARMA	GA, ASSAM SC, REVENUE

38	WITH WP(C)/4261/2023	MD. AHIA KHAN Versus THE STATE OF ASSAM AND 3 ORS	MR B P BORAH MR P J DUTTA A KHANDAKAR	GA, ASSAM MR. U DUTTA (r-4) B DUTTA (r-4) SC, REVENUE
39	WP(C)/2720/2023	GAJENDRA KALITA Versus THE STATE OF ASSAM AND 3 ORS	DR. P K GOSWAMI MR A BARMAN	GA, ASSAM
40	WP(C)/3350/2023 FIXED	DIPAK KUMAR MEDHI Versus THE STATE OF ASSAM AND 3 ORS	M ALAMGEER MR. A H M R CHOUDHURY	GA, ASSAM MR. S DUTTA MR. D BORAH MR. T CHUTIA (R-3, R-4) SC, REVENUE
41	WP(C)/3423/2023	SURENDRA MOHAN SALOI Versus THE UNION OF INDIA AND 4 ORS.	MR. B D GOSWAMI MR. J M GOGOI	MR. R P KAKOTI SR. ADV. (r-2 to 5) MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) SC, IITG DY.S.G.I.
42	WITH WP(C)/3937/2023	SURENDRA MOHAN SALOI Versus THE UNION OF INDIA AND 6 ORS	MR. B D GOSWAMI MR. J M GOGOI	MR. R P KAKOTI SR. ADV.(r-2 to 6) MR. T J MAHANTA (R-7) MS. P BHATTACHARYA (R-7) MRS. R DEVI MR A B DEY (r-2 to 6) MR. S SUTRADHAR(r-2 to 6) SC, IITG MS P SARMA (R-7) DY.S.G.I.
43	WP(C)/4150/2023 B/O	SUKMOL BORO Versus THE ASSAM AGRICULTURAL UNIVERSITY AND 3 ORS	MR F Z MAZUMDER	SC, AAU
44	WP(C)/4737/2023 FIXED	MUSSTT PARIJAN BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. B K BHAGAWATI MS P HALDER	GA, ASSAM SC, AG MR N BARMAN (R-6) MS J BARMAN (R-6) MR B DEORI (R-6) SC, FINANCE
45	WP(C)/4992/2023 FIXED	MAINUL HAQUE AND 24 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM SC, APSC SC, FINANCE
<u>ORDERS</u>				
46	Cont.Cas(C)/308/2022	PRASANTA BARUA Versus DR. K. N. RAGHAVAN	MR. Y S MANNAN MR. M J BARUAH MS M NEOG	
47	Cont.Cas(C)/316/2022	KANGBURA HANSE Versus ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MS T WAPANGLA MR D KALITA
48	Cont.Cas(C)/350/2022	SAYYED ALAM Versus JADAV SAIKIA, ACS	MS. N SHYAMAL MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	MS. M D BORAH S. BORAH MR R B GOSWAMI
49	Cont.Cas(C)/359/2022	MONUJ CHANGMAI AND 17 ORS Versus NIRAAJ VERMA, IAS AND 3 ORS.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	MR. P N GOSWAMI (r-1,2,3,4) MR B CHOUDHURY (r-1,2,3,4) MR. K P PATHAK (r-1,2,3,4)
50	Cont.Cas(C)/372/2022	SMTI. DULARI DEWRI Versus RAJESH KEMPRAI AND ANR	MR H TALUKDAR B R BRAHMA MR. R SARMA	
51	Cont.Cas(C)/641/2022 B/O	DEBEN TALUKDAR Versus DIGANTA BARUA AND ORS.	MR. J SARMAH	MR. A N I HUSSAIN (R-2)

52	WP(C)/1178/2022 FIXED	ANURAG SHRIVASTAVA Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	ASSTT.S.G.I.
53	Cont.Cas(C)/579/2023	MOMOTI BARMAN Versus PARTHA SARATHI MAHANTA AND ANR	MR. A ROSHID MS. T BEGUM	
54	Cont.Cas(C)/580/2023	SACHINDRA CHOUDHURY Versus BINITA PEGU AND ANR	MR. B K DAS MR H P GUWALA	
55	Cont.Cas(C)/581/2023	NAVANITA GOGOI Versus PABAN BORTHAKUR	MR. A BORO MS N NEWME	
56	I.A.(Civil)/2856/2023 WITH OFFICE NOTE in WP(C)/1960/2023 WITH WP(C)/1960/2023	ARVIND P ANAND Versus THE UNION OF INDIA AND ANR.	MR. L N DIHINGIA	DY.S.G.I.
		ARVIND P ANAND AND 7 ORS. Versus THE UNION OF INDIA AND ANR.	MR. L N DIHINGIA	MRS. R DEVI DY.S.G.I.
57	WP(C)/925/2023 WITH	PRASHANT GAUTAM AND 13 ORS. Versus THE UNION OF INDIA AND ANR.	MR. L N DIHINGIA MR. A K SAHU	MRS S BARUAH DY.S.G.I.
58	WP(C)/2118/2023	MOHAMMAD IMRAN MALLICK Versus THE UNION OF INDIA AND ANR.	MR. L N DIHINGIA MR. A K SAHU	MRS. R DEVI DY.S.G.I.
59	WP(C)/4862/2023 FIXED WITH I.A.(Civil)/2719/2023 in WP(C)/4862/2023	PRIYANKI PIKI BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. N K KALITA MR D DEKA	SC, ELEM. EDU MR. P N GOSWAMI SC, ASSAM TEXTBOOK PRODUCTION AND PUBLICATIONS CORPORATION LTD.
		PRIYANKI PIKI BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR. N K KALITA MR D DEKA	SC, ELEM. EDU MR. P N GOSWAMI SC, ASSAM TEXTBOOK PRODUCTION AND PUBLICATIONS CORPORATION LTD.

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LEAVE NOTE OF ADVOCATES FOR 25/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
3)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
4)	MR. B NATH	14-09-2023	To	11-10-2023
5)	MR J DAS	08-09-2023	To	06-10-2023
6)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
7)	MR. N HOQUE	14-09-2023	To	13-10-2023
8)	MS. B BHUYAN	14-09-2023	To	29-09-2023
9)	MR M AHMED	19-09-2023	To	10-10-2023
10)	MR. M K CHOUDHURY	22-09-2023	To	25-09-2023
11)	MR I AHMED	25-09-2023	To	27-09-2023
12)	MR M Z AHMED	25-09-2023	To	28-09-2023
13)	MS B DUTTA	25-09-2023	To	28-09-2023
14)	MR. A M DUTTA	25-09-2023	To	28-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 25th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 02:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-IV]

THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/5444/2023 FIXED	SANTI SAHU Versus THE STATE OF ASSAM AND 2 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, IWT SC, TRANSPORT
2	WP(C)/5589/2023	AMAR GUPTA Versus THE UNION OF INDIA AND 5 ORS	MR H AGARWAL MR J SINGH MS P GUPTA MS S JAIN	DY.S.G.I.
3	WP(C)/5598/2023	M/S KALPANA ELECTRICAL Versus THE STATE OF ASSAM AND 9 ORS	MR. K R PATGIRI MS. D. DEVI	SC, IRRIGATION SC, PWD SC, FINANCE
4	WP(C)/5620/2023	SAURAV SARKAR Versus THE STATE OF ASSAM AND 3 ORS	S N NATH MS. M BEGUM S NATH	GA, ASSAM SC, FISHERY
5	WP(C)/5628/2023	PRANJAL SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MRS L BORUAH MS M BORAH MR. B B BORAH	SC, FOREST
<u>ADMISSION</u>				
6	WP(C)/2482/2019	HAREN SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. J SARMAH	SC, FOREST
7	WP(C)/925/2022	THE BIKRAMPUR COOP SOCIETIES LTD AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA	SC, CO OP GA, ASSAM MR. J M A CHOUDHURY (r-4) MR. R GOSWAMI (R-4) MR. T SK(R-4) MS. S T BOKTH (r-4)
<u>WITH</u>				
8	WP(C)/2417/2022	BILLAL AHMED BORBHUIYA AND 8 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR B SINHA	SC, CO OP
9	WP(C)/1984/2022	M/S KARBI PROJECTS PRIVATE LIMITED Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P BORGOHAIN MR A KHARSOHUM	SC, PWD SC, K A A C

10	WP(C)/1987/2022	M/S J K CONSTRUCTION CO. AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P BORGOHAIN MR A KHARSOHUM	SC, PWD (BUILDING) SC, K A A C
11	WP(C)/2204/2022 FIXED	NAWAL KISHOR SAHANI Versus THE INDIAN INSTITUTE OF TECHNOLOGY AND 5 ORS	MR. B D KONWAR SR. ADV. MR. S SAHU MR. M K ALI MS. S SARMA MR H AGARWAL MR J SINGH MS. D BRAHMA	MR. R P KAKOTI SR. ADV. (r-1 to 4) MR. K GOGOI MR A B DEY (r-1 to 4) MR. S SUTRADHAR (r-1 to 4) SC, IIT ASSTT.S.G.I.
12	WP(C)/7878/2022 FIXED	M/S VIKAS MALKANI Versus THE NORTH EAST FRONTIER RAILWAYS AND 3 ORS	MR. D MAZUMDAR MS. S KANUNGOE MS. J CHETTRY	MRS. R DEVI DY.S.G.I.
13	WP(C)/7924/2022 B/O	MINTU ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. N BORAH N AHMED	SC, P AND R.D. GA, ASSAM MR. U K BARMAN (r-7) MS. D GHOSH(R-7) MR H ALI (r-7) MR. M MALAKAR (r-7) MS N DEKA(R-7) MR. R KONWAR (r-7) MS H BETALA(R-7) MR I CHAKMA(R-7) MS RUKMINI BARUA (R-6) MS PADMINI BARUA (R-6) MR. S. K. CHAKMA (R-7) SC, IWT
WITH I.A.(Civil)/1292/2023 in WP(C)/7924/2022		ASHATULLAH ALI Versus THE STATE OF ASSAM AND 6 ORS	MS. D GHOSH MS N DEKA MR. S. K. CHAKMA	GA, ASSAM SC, IWT
14	WP(C)/2015/2023 FIXED	PCM CEMENT CONCRETE PVT LTD Versus THE UNION OF INDIA AND 3 ORS	MR. A GOYAL MR. A CHOUDHURY MR. P DAS	MS. B SARMA DY.S.G.I.
15	WP(C)/4379/2023 CAVT. NO.07282/023,	RANJIT BORA Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MS C DAS	SC, P AND R.D. MR. H C SARMA FOR CAVEATOR
16	WP(C)/4853/2023 FIXED	DLIP KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 8 ORS	MR H K SARMA MRS R DEKA MR. H R DAS	GA, ASSAM SC, FOREST SC, TRANSPORT
17	WP(C)/4948/2023 FIXED	MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR P SARMA	SC, PWD ROAD
18	WP(C)/4957/2023 FIXED	HARENDRA BASUMATARY Versus THE PRINCIPAL SECRETARY BODOLAND TERRITORIAL COUNCIL AND 2 ORS	MR. D SARMAH S. J. SAHARIAH	MR. S HAZARIKA (r-4) SC, BTC
<u>BAIL HEARING (BA)</u>				
19	Bail Appln./2974/2023 WITH OFFICE NOTE, FIXED	ARJUN SHARMA Versus THE UNION OF INDIA	MR. B BHAGAWATI MR V JAMMAR MR A V SINGH MR W R MEDHI MR P TALUKDAR	SC, NCB
<u>ORDERS</u>				
20	Cont.Cas(C)/352/2022 FIXED	M/S UDAY DISTRIBUTORS AND ANR Versus B KALYAN CHAKRAVARTHY AND 3 ORS (B)	MR R SINGHA	MR S M T CHISTIE (R-1) MR. N J KHATANIAR (R1) MR. B GOGOI (r-2) MR P NAYAK (r-2) MR A CHALIHA (r- 2)
21	WP(C)/6060/2022 B/O	M/S JAY TECHNICAL SERVICES AND ANR. Versus UNION OF INDIA AND 2 ORS.	MR J SHARMA N. SARKAR	MR. S S ROY (r-1) MR P CHOUDHURY (R3) MS P SAIKIA (R3) ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 25/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
3)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
4)	MR. B NATH	14-09-2023	To	11-10-2023
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11)	MR I AHMED	25-09-2023	To	27-09-2023
12)	MR M Z AHMED	25-09-2023	To	28-09-2023
13)	MS B DUTTA	25-09-2023	To	28-09-2023
14)	MR. A M DUTTA	25-09-2023	To	28-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 25th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3275/2015	VISHWANATH PATHAK Versus FOOD CORPORATION OF INDIA and 32 ORS	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG	MR.P K ROY(R-1 to 5) MR.S K CHAKRABORTY(R-1 to 5) MR.R MAZUMDAR(R-8, 9, 17, 19 & 23) MS.M DUTTA(R-1 to 5) MS.A CHAKRABORTY R-1 to 5 SC, F C I
2	WP(C)/3592/2015	SMTI BORNALI PATIR Versus THE STATE OF ASSAM AND 7 ORS	MS.R GOGOI MS.B GOGOI MR.PARAG J SAIKIA	GA, ASSAM(R3,6,7) MR.B BURAGOHAIN(R-8) MS.S GOGOI(R-8) MR.J P KACHARIR-8 SC, SOCIAL WELFARE(R1,2,4,5)
3	WP(C)/4957/2015	DIPMANI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR.G GOSWAMI MR.M PHUKAN MRK K DAS MR.D MAHANTA MR.S PHUKAN	DR.B AHMED GA, ASSAM(R1,2,3,5) MR.P ROY SC, IRRIGATION(R4) MRS.B HAZARIKA
4	WP(C)/5676/2015	VINOD KUMAR VISHNOI Versus THE STATE OF ASSAM AND 3 ORS	MR.R MAJUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH MS.R DUTTA MR.D GOGOI MR.J ABBAS MR.S BORTHAKUR	GA, ASSAM(R1,3,4) MR.B J GHOSH SC, FOREST(R2)
5	WP(C)/5732/2015	BIKRAM SINGH DEKA and 4 ORS Versus THE STATE OF ASSAM and 10 ORS	MR.A ROSHID MR.A MOBARAQUE	DR.B AHMED SC, IRRIGATION(R1-4)
6	WP(C)/5752/2015	RUPAM DEV Versus THE STATE OF ASSAM and 4 ORS,	MRM R ADHIKARI MS.N DAIMARI	GA, ASSAM
7	WP(C)/6322/2015	SUREN CH. KALITA and 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR.U K NAIR MR.A CHETRY MS.N SHYAMAL MSW YHOSHII MR.M P SARMA	GA, ASSAM MR P BORTHAKUR(R-3) MR.A K SARMA(R-3) MR.H J TAMULI(R-3)

8	WP(C)/7767/2015	MISS MITALEE KASHYAP Versus THE STATE OF ASSAM AND 4 ORS	MR.S J SARMA MR.S N ADHYAPAK MR.K DEVNATH	MR.M K CHOUDHURY(R-4) MR.S CHAMARIA MR.R BORPUJARI(R-5) MR.N BARUAHR-4 SC, INDUSTRIES & COMMERCE
9	WP(C)/7915/2015	SMTI BANASHREE BASUMATARY Versus THE STATE OF ASSAM AND 5 ORS	MR.J K PARAJULI MR. S K CHAKRABORTY MR.G RAHUL MRS.N S PARAJULI MR.D M NATH	SC, SOCIAL WELFARE
10	WP(C)/7970/2015	SMTI ALAKA DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR.J K PARAJULI MR. S K CHAKRABORTY MR.G RAHUL MR.D M NATH MRS.N S PARAJULI	SC, SOCIAL WELFARE
11	WP(C)/2153/2017 FIXED	DEEPAK Versus THE UNION OF INDIA and 6 ORS.	MR.S K JAIN MR.R MAJUMDAR MR.R K JAIN MR K BISWAKARMA	MR.A K SARKARSC, N.F.Railway. MR. A K DUTTA (R-1,3 AND 4) MR.D K DEY SC, NF RLY
12	WP(C)/5232/2017	BIREN CHANDRA BARUAH Versus THE STATE OF ASSAM and 5 ORS.	MR.G UZIR MR.S M BARUAH MR.M SAIKIA MS.H DAS	SC, CO-OP. GA, ASSAM MRSA VERMA SC, FINANCE DEPTT. MR.B AHMED
13	WP(C)/5646/2017 FIXED	FARUK ALI AHMED Versus THE STATE OF ASSAM and 5 ORS.	MS.T KALITA MS B DEVI MR.S SARMA MR.G GOSWAMI	DR. B U AHMED GA, ASSAM MR. N HAQUE MR. A RAHMAN MR. S R BARBHUIYA MR M HUSSAIN SC, P H E
14	WP(C)/1689/2018	MANTU ROY Versus THE STATE OF ASSAM AND 3 ORS.	MR. K SARMA MR H K DAS MR. D DAS MR. M BARUAH	MR S S DEY MR. H NATH (R4 & 5) GA, ASSAM DR ANKIT TODI (R4 & 5) MR. J SINGH (R4 & 5) MR. K K HANDIQUE (R4 & 5) SC, GHC (R-2)
15	WP(C)/3078/2018	BIRINCHI KUMAR NATH AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M DEKA MR. B K DAS MR D SAIKIA	SC, HEALTH, MR. D NATH,MR. D UPAMANYA (R- 2 & 3) MR. B GOGOI
16	WP(C)/3343/2018	SHIBANI DAS Versus THE STATE OF ASSAM AND 2 ORS.	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	SC, HEALTH
17	WP(C)/3399/2018	MAYA RANI DAS Versus THE STATE OF ASSAM AND 7 ORS.	MR. N K MURRY	GA, ASSAM SC, N C HILLS
18	WP(C)/5273/2018	BISHNU DEO ROY Versus THE STATE OF ASSAM AND 2 ORS	MR A DASGUPTA MR. S C BISWAS MR R KARIM	MR. P N CHOUDHURY SC, EXCISE DEPTT.
19	WP(C)/6462/2018 FIXED	MONORUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS.	MR H R CHOUDHURY	MR. B SAHARIA (R6) MR. A M BARBHUIYA (R6) MS. S F MAITAI (R6) SC, HEALTH
20	WP(C)/7521/2018	ANANTA BURAGOHAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. R SINGHA	GA, ASSAM SC, HEALTH
21	WP(C)/364/2019	RAJ KUMAR Versus THE UNION OF INDIA AND 2 ORS.	MS. S BORA MS. N CHAKRABORTY	MR. K K PARASAR (C.G.C., R1-R3) ASSTT.S.G.I.
22	WP(C)/1664/2019	AJIT DEB BARMAN AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. K R PATGIRI	GA, ASSAM

	WITH I.A.(Civil)/3050/2019 in WP(C)/1664/2019	AJIT DEB BARMAN AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. K R PATGIRI	GA, ASSAM
23	WITH WP(C)/3774/2019	IDRISH ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	GA, ASSAM
24	WITH WP(C)/3925/2023	TAPAN BARMAN Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS. U HAZARIKA	GA, ASSAM MR H DAS (R-7) MR. A C BAISHYA (R-7) B KUMAR
25	WP(C)/4982/2019	NO. 170812557 CONS/G/D/ RAJU KUMAR RAY Versus THE UNION OF INDIA AND 3 ORS	MR D DAS MR H BEZBARUA	MS. B SARMA ASSTT.S.G.I.
26	WP(C)/5540/2019	NAZRUL HAQUE LASKAR AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	K. KALITA MR. S ROY MR. M H LASKAR	SC, PNRD SC, FINANCE DEPTT.
27	WP(C)/6733/2019	SURESH KAMAL DEKA Versus THE STATE OF ASSAM AND 3 ORS	K U AHMED MR. W RAHMAN MS. J PATHAK	GA, ASSAM
28	WP(C)/9532/2019	NITU KUMARI PANDEY Versus THE UNION OF INDIA AND 6 ORS	MR. U K DAS MS. B D SARMAH MR. M DAS H THAKURIYA MR. N K NEOG	ASSTT.S.G.I.
29	WP(C)/3616/2020	SAMSUL HOQUE BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A H M R CHOUDHURY SC, SEBA	MR. T. C. CHUTIA, SC, SEBA SC, HEALTH
30	WP(C)/4606/2020 FIXED	NO. 115330082 EX RT/GD MUSTAQUE AHMED Versus THE UNION OF INDIA AND 4 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	MR. S K MEDHI ASSTT.S.G.I.
31	WP(C)/3605/2021	NAWAZ HUSSAIN KABIR Versus THE STATE OF ASSAM AND 5 ORS.	MR. T DEURI	GA, ASSAM SC, APSC MR. P P DUTTA SC, FINANCE DEPTT.
32	WP(C)/3956/2021 FIXED	PRABAL SARMA BORDOLOI AND 13 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	MR D KALITA (R-3) GA, ASSAM MR. D NATH (R-3) SC, FINANCE DEPTT.
33	WP(C)/4431/2021 FIXED	BIPLAB MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MD S HOQUE MR. M DEKA MR. A AHMED MR J P KACHARI U U KHAN MR. F A FAROOQUE MS N.KAZI	GA, ASSAM SC, PWD
34	WP(C)/4463/2021	NO. 5002266 RIFLEMAN/ GD PRADEEP KUMAR AND 139 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MRS. R DEVI ASSTT.S.G.I.
35	WP(C)/6763/2021 FIXED	MRINAL DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	GA, ASSAM SC, IRRIGATION
ORDERS				
36	WP(C)/1179/2018 WITH OFFICE NOTE	NABAJYOTI DUTTA Versus THE STATE OF ASSAM AND 4 ORS.	MR A CHOUDHURY MS. M KONCH MS. A KAUSHAR MR S ISLAM	GA, ASSAM

37	Cont.Cas(C)/7/2019	BISHNU MILI Versus ALOK KUMAR, IAS, AND 6 ORS.	MR. M TALUKDAR MS. B PEGU	MR. B GOSWAMI (R1) MR. B GOSWAMI (R1) MS. S CHUTIA (R1) MR. P KAKATI (R1)
38	Cont.Cas(C)/49/2019 FIXED	SHYAMAL KANTI AICH Versus BORSINGH RONGPI AND ANR.	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	MR. B GOSWAMI MS. S CHUTIA MR. P KAKATI
39	Cont.Cas(C)/97/2019 FIXED	ISHESWAR GOSWAMI Versus ANANDA PRASAD TEWARI	MS B DEVI MR. R SARMA MS. S D SAIKIA	MR. J ROY SC, ASTC
40	Cont.Cas(C)/173/2019	BIREN KUMAR SAIKIA AND 3 ORS. Versus ANAND PRAKASH TIWARI	MR. S BORTHAKUR MR. D GOGOI	MR. J ROY
41	Cont.Cas(C)/222/2019	KARIM AHMED Versus ANAND PRAKASH TIWARI, I.P.S. AND ANR.	MR G Z AHMED MR. A A HUSSAIN	
42	Cont.Cas(C)/243/2019	ALTAB UDDIN Versus RATHINDRA BHUYAN	MR. A K DUTTA MR. B PURKAYASTHA	MR. D UPAMANYA
43	Cont.Cas(C)/558/2019	JULFIKAR ALI BORUAH Versus VIRENDRA MITTAL AND ANR.	MR. K BORUAH MR. M ALOM	MR. Y DOLOI MS C BORAH
44	Cont.Cas(C)/576/2019	RAMA MUKHERJEE (BHOWMIK) Versus ANURAG GOEL AND 3 ORS	MR. P KATAKI MR G GOSWAMI	MR D KALITA (R-4) MR. D NATH (R-4) MS A BHUYAN (R-4)
45	Cont.Cas(C)/578/2019	SANJIBUL ISLAM Versus ALOK KUMAR AND ANR	MR. R PHUKAN MR. T BARUAH	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI
46	Cont.Cas(C)/582/2019	UPENDRA NATH DEKA Versus MOHENDRA MOHAN BORO AND 4 ORS	MR. P J SAIKIA MS D DUTTA	
47	Cont.Cas(C)/731/2019	NAJMA SAIKIA Versus DEVOLA DEVI DAS AND 2 ORS.	MR I AHMED	MR. S S ROY MR. S BORTHAKUR
48	Cont.Cas(C)/486/2021	RUBUL KR SARMA Versus CHANDRA DEVI	MR. S BANIK A N HUSSAIN MS F BEGUM	MR S P DAS
49	I.A.(Civil)/1561/2022 IN WP(C)/5044/2015 (D/O) in WP(C)/5044/2015	SMTI. PURNIMA TELEGU Versus THE STATE OF ASSAM AND 4 ORS	MR. M K BORAH	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/09/2023

1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
3)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
4)	MR. B NATH	14-09-2023	To	11-10-2023
5)	MR J DAS	08-09-2023	To	06-10-2023
6)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
7)	MR. N HOQUE	14-09-2023	To	13-10-2023
8)	MS. B BHUYAN	14-09-2023	To	29-09-2023
9)	MR M AHMED	19-09-2023	To	10-10-2023
10)	MR. M K CHOUDHURY	22-09-2023	To	25-09-2023
11)	MR I AHMED	25-09-2023	To	27-09-2023
12)	MR M Z AHMED	25-09-2023	To	28-09-2023
13)	MS B DUTTA	25-09-2023	To	28-09-2023
14)	MR. A M DUTTA	25-09-2023	To	28-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,25th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
1 RSA/112/2009 (HEARING), WITH LCR	MD. ALAUDDIN and ORS Versus BIDYUT BHUSAN DAS	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.F U BORBHUYA MR.A S CHOUDHURY	MS.J PAUL MR.P SEN
2 RSA/113/2009 (HEARING), WITH LCR	SRI UTPAL CHANDRA DAS Versus SRI NARAKANTA DEKA and ANR	MR. Z MUKIT MR. A SATTAR MR. P SINGH	DR. B AHMED (R1) MS. T KALITA (R1) MRS. K DEKA MR. R P SARMAH MR. R SARMA (R1) MR S SARMA (R1) MR. N HAQUE (R1) MS B DEVI (R1) MR. H DEKA (R1) MR K UDDIN (R1) MR. M HUSSAIN (R1) MR. S R BARBHUIYA (R1) MR. A HUSSAIN (R1) MR. D HAZARIKA (R1)
ADMISSION			
3 MACApp./592/2017	THE ORIENTAL INSURANCE CO. LTD Versus SMTI SASHI PRAVA LAHKAR and 5 ORS	MR.S K GOSWAMI MR.B K GOSWAMI MR.A KALITA	MR.S K JAIN (R- 1,2,3and5) MR. B K JAIN (R1, R2, R3, R5) MS.S TALUKDAR(R- 1,2,3&5)
WITH I.A.(Civil)/3856/2017 in MACApp./592/2017	THE ORIENTAL INSURANCE CO. LTD Versus SMTI SASHI PRAVA LAHKAR and 5 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. A KALITA	MR.S K JAIN MR. B K JAIN (R1, R2, R3, R5) MS.S TALUKDAR
4 CRP/106/2022	ON THE DEATH OF AKHTAR KHAN Versus THE GUWAHATI MUNICIPAL CORPORATION AND 2 ORS.	MR. N ALAM MR K JAIN MR. J HUSSAIN	MR P DEKA (R3) MR. D SAUD (R3) MR. B BORAH (R3) SC, GMC
5 CRP/138/2022	KRISHNA DEVI @ SABITRI DEVI (RANI), Versus UNION OF INDIA AND 2 ORS	MR. S SAHU PETITIONER IN PERSON MS. A ROY	DY.S.G.I.
6 CRP(IO)/231/2022	AMIT KUMAR BHAIJANKA Versus SHANKAR LAL BHAIJANKA	MR S SANCHETI MR. A SANCHETI MR. R C SANCHATI	MR. K DEKA (FOR CAVEATOR)

7	CRP/9/2023	ARUN DUBEY AND ANR Versus JAGAT BORAH AND 2 ORS	MR. S K DEORI MS. SOMILA MR. S KASHYAP	MR B C DAS (R-1 to 3) MS M D MEDHI (R-1 to 3) MS J KALITA (R-1 to 3)
8	CRP/11/2023	MD. MAINUL HAQUE Versus IFFCO TOKIO GENERAL INSURANCE CO LTD AND 2 ORS	MS RUKMINI BARUA MS PADMINI BARUA	MR T KALITA (R-1)
9	Mat.App./43/2023 FIXED	XXXXXXX Versus XXXXXXX	MS. N S THAKURIA	
	WITH I.A.(Civil)/2488/2023 in Mat.App./43/2023	XXXXXXX Versus XXXXXXX	MS. N S THAKURIA	
10	MFA/57/2023	TUNI ROY AND 4 ORS. Versus THE UNION OF INDIA	MS J KALITA	MR. C K S BARUAH DY.S.G.I.
11	MFA/70/2023	M/S KUNDANMAL CHAUDHARY Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	DY.S.G.I.
12	CRP/133/2023	SIRAJUL ISLAM Versus FIROZA BEGUM AND 4 ORS.	MR. S SHARMA	
	WITH I.A.(Civil)/77/2023 (Filing Number) in CRP/133/2023	SIRAJUL ISLAM Versus FIROZA BEGUM AND 4 ORS. E	MR. S SHARMA	
13	CRP(IO)/253/2023	MAHABIR CHAND PARAKH AND ANR Versus SMTI. LAKHI BORKOTOKI AND ANR	MR. D C C PHUKAN MS D DEVI	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA
14	MACApp./268/2023	UNITED INDIA INSURANCE COMPANY LTD. Versus ASHMA BIBI AND 2 ORS.	MR. R C PAUL	
15	MACApp./273/2023	ORIENTAL INSURANCE COMPANY LTD. Versus MADHUMITA MAHANTA AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR D MONDAL (R-1,2)
	WITH I.A.(Civil)/2013/2023 in MACApp./273/2023	ORIENTAL INSURANCE COMPANY LTD. Versus MADHUMITA MAHANTA AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
16	MACApp./325/2023	THE NATIONAL INSURANCE COMPANY LIMITED Versus JAHANARA BEGUM AND 8 ORS (H)	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	WITH I.A.(Civil)/2380/2023 in MACApp./325/2023	THE NATIONAL INSURANCE COMPANY LIMITED Versus JAHANARA BEGUM AND 8 ORS (H)	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
17	MACApp./332/2023	THE NEW INDIA ASSURANCE CO. LTD. Versus LAKSHENDRA GAYARY AND 4 ORS. E	MRS B ACHARYA MR. A ACHARYA	MS C BORAH
	WITH I.A.(Civil)/2431/2023 in MACApp./332/2023	THE NEW INDIA ASSURANCE CO. LTD. Versus LAKSHENDRA GAYARY AND 4 ORS. E	MRS B ACHARYA MR. A ACHARYA	MS C BORAH
18	MACApp./334/2023	NEW INDIA ASSURANCE CO. LTD. Versus DAYA BALA ROY AND ORS . B	MR. K K BHATTA MS JONA TALUKDAR	MR. K R PATGIRI (R1, R2) MS. U HAZARIKA (R1, R2)
	WITH I.A.(Civil)/2440/2023 in MACApp./334/2023	NEW INDIA ASSURANCE CO. LTD. Versus DAYA BALA ROY AND ORS . B	MR. K K BHATTA MS JONA TALUKDAR	MS. U HAZARIKA (R1, R2)
19	MACApp./349/2023	THE ORIENTAL INSURANCE CO. LTD. Versus ROHI PEGU @ DAO AND 7 ORS.	MR. S K GOSWAMI MR. R SHARMA	

	WITH I.A.(Civil)/2676/2023 in MACApp./349/2023	THE ORIENTAL INSURANCE CO. LTD. Versus ROHI PEGU @ DAO AND 7 ORS. E	MR. S K GOSWAMI MR. R SHARMA	
20	MACApp./350/2023	NEW INDIA ASSURANCE COMPANY LTD. Versus HIMANI BAISHYA AND 2 ORS. A	MR. R GOSWAMI MS. P BORTHAKUR	MS P SHILL (R-1,2)
	WITH I.A.(Civil)/2678/2023 in MACApp./350/2023	NEW INDIA ASSURANCE COMPANY LTD. Versus HIMANI BAISHYA AND 2 ORS. A	MR. R GOSWAMI MS. P BORTHAKUR	MS P SHILL (R-1,2)
21	MACApp./356/2023	JULITA EKK . Versus UNITED INDIA INSURANCE COM.LTD AND 4 ORS . F	B R DAS MS M BHARATI	MR. M DUTTA (R-1)
22	MACApp./365/2023	NAMALI @ NAMITA DAS AND 3 ORS. Versus NATIONAL INSURANCE COMPANY LTD. AND 2 ORS.	MR. A R AGARWALA MS. R LAILA MD. K ALI	
23	MACApp./370/2023	ORIENTAL INSURANCE COMPANY LTD. Versus BORALI @ BARNALI TIMUNGPI AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/2904/2023 in MACApp./370/2023	ORIENTAL INSURANCE COMPANY LTD. Versus BORALI @ BARNALI TIMUNGPI AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
24	MACApp./371/2023	KALU TAMANG Versus THE SBI GENERAL INSURANCE CO LTD.	MR. S K SINGH MR B PUSHILAL	
		<u>FOR HEARING U/O XLI RULE II C.P.C.</u>		
25	RSA/141/2023	SRI TANKESWAR SHINTEY and 3 ORS Versus MD NURUL ISLAM and 3 ORS		
	WITH I.A.(Civil)/915/2020 in RSA/141/2023	ON THE DEATH OF TANKESWAR SHINTEY HIS LEGAL HEIRS AND 3 ORS. Versus MD. NURUL ISLAM and 3 ORS,	MR. R SARMA MS. P BARMAN	
	WITH I.A.(Civil)/916/2020 in RSA/141/2023	ON THE DEATH OF TANKESWAR SHINTEY HIS LEGAL HEIRS AND 3 ORS. Versus MD. NURUL ISLAM and 3 ORS,	MR. R SARMA MS. P BARMAN	
	WITH I.A.(Civil)/917/2020 in RSA/141/2023	ON THE DEATH OF TANKESWAR SHINTEY HIS LEGAL HEIRS AND 3 ORS. Versus MD. NURUL ISLAM and 3 ORS,	MR. R SARMA MS. P BARMAN	
26	RSA/151/2023 FIXED	JABIDA KHATUN Versus EAJ KHATUN AND 3 ORS.	MR Z MUKIT MR. A SATTAR S CHOUDHURY G IMTIAZ	
	WITH I.A.(Civil)/2578/2023 in RSA/151/2023	JABIDA KHATUN Versus EAJ KHATUN AND 3 ORS.	MR Z MUKIT MR. A SATTAR S CHOUDHURY G IMTIAZ	
27	RSA/171/2023 FIXED	TROILUKYA GOHAIN BARUAH Versus PUTALI GOHAIN BARUAH AND ANR.	MR. T J MAHANTA MR. A K GUPTA MR. R ALI MR M KALITA	
28	RSA/178/2023	ABDUL KHALIQUE Versus JALAL UDDIN AND ORS.	MR. N HOQUE MR. T U LASKAR	

	WITH I.A.(Civil)/2896/2023 in RSA/178/2023	ABDUL KHALIQUE Versus JALAL UDDIN AND ORS.	MR. N HOQUE MR. T U LASKAR
		ORDERS	
29	I.A.(Civil)/3990/2019 in RSA/9529/2019	SMTI. BUTU BEGUM AND 3 ORS Versus SMTI. JASMINE RAHMAN AND 4 ORS	MR. S SAHU MS. N DEY
	WITH RSA/9529/2019 (Filing Number)	SMTI. BUTU BEGUM AND 3 ORS Versus SMTI. JASMINE RAHMAN AND 4 ORS	
30	RSA/72/2020	ON THE DEATH OF LATE BALENDRA BASUMATARY HIS LEGAL HEIRS AND ANR Versus ON THE DEATH OF RESPONDENT NO.1 HER LEGAL HEIRS AND 2 ORS	MR. M DAS MR. N CHOUDHURY MR. B D DEKA MR K TALUKDAR (R1) MR K TALUKDAR (R1)
	WITH I.A.(Civil)/1085/2020 in RSA/72/2020	SHRI BALENDRA BASUMATARY AND ANR Versus SMTI JYOTSHNA RANI DAS AND 2 ORS	MR. M DAS MR. N CHOUDHURY MR. B D DEKA
31	RSA/86/2021	GOUTAM BORUAH Versus ATUL CH. SAIKIA AND 2 ORS.	MR A D CHOUDHURY MR. D BARUAH MR. P K BORDOLOI MR. T J MAHANTA (R-1) MS. P BHATTACHARYA (R-1) MR. A BORUA (R-1)
32	RSA/46/2022	SMTI JYOTI GOSWAMI Versus SMTI SASHIKALA DAS AND 2 ORS	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA N K NEOG (R-1,2,3) MR K AGARWAL (R-1,2,3) MR S BHARALI (R-1,2,3) MR. A DAS (R-1,2,3) MR. M K DAS
33	RSA/36/2023	ATOWAR RAHMAN Versus HOSSAIN ALI AND ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA MR. A RAHMAN (r-1,2)
34	CRP(IO)/66/2023 B/O	SOBIAL RAHMAN @ SOFIAL SHEIKH Versus FAHER ALI @ CHAHEN ALI AND 7 ORS	MR M RANA A SARKAR MR. A MANNAF (r-1 to 6) MD A S ALI (r-1 to 6)
35	RSA/79/2023	MOFIDUL HOQUE Versus HANIF ALI AND 6 ORS.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY DR. P K GOSWAMI (r-1,2,3,5,6,7) DR. P K GOSWAMI (r-1,2,3,5,6,7) MR A BARMAN (r-4) MR A BARMAN (r-4)
36	RSA/86/2023	MD. MUKLESUR RAHMAN Versus RAHMAT ALI	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR MR. A K PURKAYASTHA MR. B RAHMAN MR. S SHARMA
37	I.A.(Civil)/621/2023 FIXED in RSA/32/2023	KAMINI DEVI Versus BHESH BAHADUR PURI	MR D KAMEI MR J ALI MR. M P SARMA MS R A MOSTAFI MS. B M CHETRI FOR CAVEATOR
	WITH RSA/32/2023 CAVT. NO. 01522/023,	KAMINI DEVI Versus BHESH BAHADUR PURI	MR D KAMEI MR. M P SARMA FOR CAVEATOR
38	I.A.(Civil)/1900/2023 in RSA/3827/2022	TARIFJAN BEWA AND 6 ORS. Versus NALU SHEIKH (DECEASED), S/O LATE FALU DEWANI, HIS LEGAL HEIRS ABDUL HAI AND ORS.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ MR. A F N U MOLLAH
	WITH RSA/3827/2022 (Filing Number)	TARIFJAN BEWA AND 6 ORS. Versus NALU SHEIKH (DECEASED) AND ORS. E	MR. M A SHEIKH
39	I.A.(Civil)/1909/2023 in RSA/44/2022	DIPANKAR SARKAR AND ANR. Versus HORMOHAN SARKAR AND ANR.	MR. P S DEKA MR. B K BHAGAWATI MR B S DEKA MR. A C SARMA MR G BHARADWAJ MR B DEORI

	WITH RSA/44/2022	DIPANKAR SARKAR AND ANR. Versus HORMOHAN SARKAR AND ANR.	MR. P S DEKA MR. B K BHAGAWATI MR D SAIKIA MR B S DEKA	MR. A C SARMA MR P C GOSWAMI MR G BHARADWAJ MR B DEORI
40	I.A.(Civil)/2009/2023 in RSA/18/2021	KAUSHAN ALI @TUNA AND 6 ORS. Versus ARABINDA SARMA SIDHANTA	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	MR J K PARAJULI
	WITH RSA/18/2021	KAUSHAN ALI @TUNA AND 6 ORS. Versus ARABINDA SARMA SIDHANTA	MR. P K ROY MR J K PARAJULI MR. S K CHAKRABORTY MS. N S PARAJULI	
41	I.A.(Civil)/2210/2023 WITH LCR(PHOTOCOPY) in MACApp./123/2023	PRAFULLA DUTTA Versus THE NATIONAL INSURANCE COMPANY LTD.		MR T KALITA
	WITH MACApp./123/2023	NATIONAL INSURANCE COMPANY Versus PRAFULLA DUTTA AND 2 ORS E	MR T KALITA MR. A KAKATI	
	WITH I.A.(Civil)/929/2023 in MACApp./123/2023	NATIONAL INSURANCE COMPANY Versus PRAFULLA DUTTA AND 2 ORS E	MR T KALITA MR. A KAKATI	
42	I.A.(Civil)/2513/2023 in RSA/267/2019	FEDDUS ALI Versus ABUL KASEM AND 13 ORS.	MR. J AHMED MS A HUSSAIN	MR. A C SARMA MR G BHARADWAJ
	WITH RSA/267/2019	FEDDUS ALI Versus ABUL KASEM AND 13 ORS.	MRS R BEGUM MR. J AHMED MS A HUSSAIN	MR. A C SARMA MR. B HUSSAIN MR G BHARADWAJ MR B DEORI
43	I.A.(Civil)/2560/2023 in Mat.App./38/2023	XXXXXXX Versus XXXXXXX	MS. D DEVI	
	WITH Mat.App./38/2023	XXXXXXX Versus XXXXXXX	MR. R DE MS. D DEVI	
44	I.A.(Civil)/2807/2023 IN RSA 42/2005(D/O) in I.A.(Civil)/1934/2021	CHINMOY BARUAH AND 4 ORS. Versus NILA KAMAL SARMA AND 5 ORS.	MR. P S DEKA MS. P BHATTACHARYA MR B S DEKA	
	WITH I.A.(Civil)/1934/2021	CHINMOY BARUAH AND 4 ORS. Versus NILA KAMAL SARMA AND 5 ORS.	MR. P S DEKA MS. P BHATTACHARYA MR B S DEKA	
	WITH I.A.(Civil)/1931/2021 in I.A.(Civil)/1934/2021	CHINMOY BARUAH AND 4 ORS. Versus NILA KAMAL SARMA AND 5 ORS.	MR. P S DEKA MS. P BHATTACHARYA MR B S DEKA	MR A SHARMA (r-1) MR. H BURAGOHAIN (r-1)
	WITH I.A.(Civil)/2808/2023 in I.A.(Civil)/1934/2021	CHINMOY BARUAH AND 4 ORS. Versus NILA KAMAL SARMA AND 5 ORS.	MR. P S DEKA MS. P BHATTACHARYA MR B S DEKA	
	WITH I.A.(Civil)/2809/2023 in I.A.(Civil)/1934/2021	CHINMOY BARUAH AND 4 ORS. Versus NILA KAMAL SARMA AND 5 ORS.	MR. P S DEKA MS. P BHATTACHARYA MR B S DEKA	
45	I.A.(Civil)/2860/2023 B/O in CRP(IO)/273/2023	SHEPHALI SINHA, Versus CHABI SENA DEBI AND 2 ORS	MS. S B CHOUDHURY MR. S K DAS	
	WITH CRP(IO)/273/2023	SHEPHALI SINHA Versus CHABI SENA DEBI AND 2 ORS	MS. S B CHOUDHURY MR. S K DAS	

46	I.A.(Civil)/2873/2023 CRP 134/2023(D/O), B/O in CRP/134/2023	SWAPNA DEB AND 2 ORS. Versus SOMA CHAKRABORTY SARKAR, HEARING	MS. S KANUNGOE MS. J CHETTRY	
47	RSA/138/2009 WITH LCR, FIXED	AM NARAYAN UPADHAYA and ANR, Versus ON THE DEATH OF MAYA DEVI BAMUNI HER LEGAL HEIRS SMT. BHAGIRATHI DEVI DAU.	D MAZUMDAR S C BISWAS S SAIKIA R SARMA	MR.A DASGUPTA MR.S BHUYAN MR.S CHAKRABARTY
48	WITH RSA/127/2014	AM NARAYAN UPADHYAY Versus BHAGIRATHI DEBI and ANR.	MR. D MAZUMDAR MR.P BORAH	MR.A DASGUPTA MS.B DAS

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LEAVE NOTE OF ADVOCATES FOR 25/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
3)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
4)	MR. B NATH	14-09-2023	To	11-10-2023
5)	MR J DAS	08-09-2023	To	06-10-2023
6)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
7)	MR. N HOQUE	14-09-2023	To	13-10-2023
8)	MS. B BHUYAN	14-09-2023	To	29-09-2023
9)	MR M AHMED	19-09-2023	To	10-10-2023
10)	MR. M K CHOUDHURY	22-09-2023	To	25-09-2023
11)	MR I AHMED	25-09-2023	To	27-09-2023
12)	MR M Z AHMED	25-09-2023	To	28-09-2023
13)	MS B DUTTA	25-09-2023	To	28-09-2023
14)	MR. A M DUTTA	25-09-2023	To	28-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 25th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./3397/2023	MD. SALAM ALI Versus THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ MS S AHMED	PP, ASSAM
<u>MOTION</u>			
2 Tr.P.(Crl.)/28/2023 FIXED	DHRUBAJIT SAIKIA Versus THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM
3 Crl.Rev.P./304/2023 FIXED	UTPAL KUMAR SARMA Versus SABITA DEKA	MS. M DEV	MR. N K NEOG MR. S BHARALI MR. M DAS
4 Crl.Rev.P./366/2023	MOHAMMAD ABDULLAH @ MD ABDULLAH MANSHURI Versus THE STATE OF ASSAM AND ANR	MR. M ISLAM	PP, ASSAM
5 Crl.Rev.P./408/2023 FIXED	JITU DEKA PHUKAN ROY Versus THE STATE OF ASSAM	MR. M J GOGOI	PP, ASSAM
WITH			
6 Crl.Rev.P./407/2023	SUSENGFA BURAGOHAIN Versus THE STATE OF ASSAM	MR. M J GOGOI	PP, ASSAM
WITH			
7 Crl.Rev.P./409/2023	RAJ DUTTA Versus THE STATE OF ASSAM	MR. M J GOGOI	PP, ASSAM
8 Crl.Rev.P./411/2023	SAIOD AHMED Versus THE STATE OF ASSAM AND ANR	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR MR. J ISLAM	PP, ASSAM
9 Crl.Rev.P./412/2023	RITUL BORAH Versus THE STATE OF ASSAM AND ANR	MR A SHARMA MS RIMPI DUTTA	PP, ASSAM
10 Crl.Rev.P./413/2023	PRANAB THAKUR Versus THE STATE OF ASSAM AND ANR	MRS. K BARPUZARI MR. A CHAMUAH	PP, ASSAM
11 Crl.Rev.P./414/2023	PABITRA KR MEDHI Versus THE STATE OF ASSAM AND ANR	MR. B. DAS MS. B BARUAH	PP, ASSAM

12	Crl.Rev.P./416/2023	SURAJIT HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. K R BORA MR D CHUTIA R GOGOI	PP, ASSAM
	WITH I.A.(Crl.)/896/2023 in Crl.Rev.P./416/2023	SURAJIT HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. K R BORA	PP, ASSAM
13	Crl.Rev.P./417/2023	MOSTAQUE AHMED TAPADAR Versus ASRAF HUISSAIN LASKAR AND ANR	MR. R MAJUMDAR MRS. R RONGMEI MS. S DEVI MS. J GHOSH	PP, ASSAM
14	Crl.Rev.P./419/2023	TAHER ALI Versus THE STATE OF ASSAM	MS A BEGUM MR. A HOQUE	PP, ASSAM
15	Crl.Rev.P./420/2023	DIPAKJYOTI BORA Versus THE STATE OF ASSAM AND ANR	MR. M A I HUSSAIN	PP, ASSAM
16	Crl.Rev.P./421/2023	AKHILESH KUMAR YADAV Versus THE STATE OF ASSAM AND ANR	MR. R DEV	PP, ASSAM
	WITH I.A.(Crl.)/904/2023 in Crl.Rev.P./421/2023	AKHILESH KUMAR YADAV Versus THE STATE OF ASSAM AND ANR	MR. R DEV	PP, ASSAM
17	Crl.Pet./973/2023 FIXED	DIGANTA KATH BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. K BORUAH MR. M ALAM	PP, ASSAM
18	Crl.Pet./1026/2023	NAZRUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A M AHMED P. GHOSH	PP, ASSAM
19	Crl.Pet./1028/2023	SANJAY DAS Versus THE STATE OF ASSAM AND ANR	MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI	PP, ASSAM
20	Crl.Pet./1029/2023	SULAIMAN ALI @ MUFTI SULEIMAN ALI Versus UNION OF INDIA AND ANR	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	DY.S.G.I.
21	Crl.Pet./1030/2023	AFSARUL ISLAM AND ANR Versus THE STATE OF ASSAM AND ANR	MRS R BEGUM MR. N J DUTTA MR. N AHMED	PP, ASSAM
22	AB/3258/2023 FIXED	ROHIT KUMAR MORE Versus THE STATE OF ASSAM	MR. R HUSSAIN MS P SEN MR A A AHMED	PP, ASSAM
23	AB/3285/2023	ANKUR JYOTI NATH Versus THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM
24	AB/3292/2023	UTPAL BHUYAN Versus THE STATE OF ASSAM	MR. T BARUAH MS A DAS	PP, ASSAM
25	AB/3294/2023	MD AHIDUL ISLAM Versus THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
26	AB/3296/2023	BAKKAR ALI @ ABU BAKKAR Versus THE STATE OF ASSAM	MR A K AZAD	PP, ASSAM
<u>ADMISSION</u>				
27	Crl.Rev.P./52/2023 FIXED	SUNIL CHOUDHURY Versus SMT. BABY KALWAR CHOUDHURY	MR. A K GUPTA MR. R S MISHRA	MR S MUKTAR
28	Crl.Pet./183/2023 WITH LCR 1 FILE, FIXED	RATUL DAS Versus THE STATE OF ASSAM AND ANR.	MR. D P BORAH MR U GHOSH	MD K RAHMAN MR. SAIDUL ALOM PP, ASSAM

29	Crl.Rev.P./261/2023	JIA UDDIN Versus THE STATE OF ASSAM	MR. J LASKAR	PP, ASSAM
30	Crl.A./353/2023	PRIYA KR. NATH Versus THE STATE OF ASSAM AND ANR.	MS. D KAKATI MR. P J MEDHI MR B SINHA	PP, ASSAM
	WITH I.A.(Crl.)/892/2023 in Crl.A./353/2023	PRIYA KR. NATH Versus THE STATE OF ASSAM AND ANR.	MS. D KAKATI MR. P J MEDHI MR B SINHA	PP, ASSAM
31	Crl.A./354/2023	NIVA RANI DEY Versus SUMIT KR. DEY AND 2 ORS.	MS B DEVI MS. S BORA MR. P BORAH	PP, ASSAM
32	Crl.A./357/2023	JULON BARUAH @ KACHU Versus THE STATE OF ASSAM AND ANR.	MR. N AHMED MD S I AHMED	PP, ASSAM
	WITH I.A.(Crl.)/901/2023 in Crl.A./357/2023	JULON BARUAH @ KACHU Versus THE STATE OF ASSAM AND ANR.	MR. N AHMED MD S I AHMED	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
33	Bail Appln./3167/2023 FIXED	ABDUL HUSSAIN @ ABDUL HUSEN AND ANR Versus THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN	PP, ASSAM
34	Bail Appln./3173/2023 FIXED	MD. ABDUL JALIL AND 2 ORS. Versus THE STATE OF ASSAM	F K R AHMED M U BARBHUYAN	PP, ASSAM
35	Bail Appln./3318/2023 FIXED	MICHEAL BARIK AND 3 ORS Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. J GHOSH MS. R DEVI	PP, ASSAM
36	Bail Appln./3345/2023 FIXED	MOZID ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR A RAHMAN	PP, ASSAM
<u>BAIL HEARING</u>				
37	AB/1454/2023 FIXED	GAYATRI SAIKIA Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
38	AB/2005/2023 FIXED	PURANDAR BORI AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
39	AB/2502/2023 FIXED	ABDUL KADER MIAH Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	PP, ASSAM
40	AB/2508/2023 FIXED	ADARSH JHUJHUNWALA Versus THE STATE OF ASSAM	MR D J DEKA MS J DUTTA	PP, ASSAM
41	AB/2543/2023 FIXED	SHANTONU BORA Versus THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI MR P TALUKDAR	PP, ASSAM
42	AB/2666/2023 B/O	AZBAHAR ALI Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	PP, ASSAM
43	AB/2691/2023 FIXED.	RABIUL ISLAM Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
44	AB/2963/2023 FIXED	MUNINDRA DEKA Versus THE STATE OF ASSAM	MR. V N UPADHYAY MS P MISHRA	PP, ASSAM

45	AB/2975/2023 FIXED	WASHIMUL IMRAN SHORIF Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
46	AB/3029/2023 FIXED	HANIF ALI Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR R A AHMED MR A ALAM	PP, ASSAM
47	AB/3096/2023 FIXED	MD. NAJIR HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR. N UDDIN H M I HOQUE MR S K CHHETRY I AMIN	PP, ASSAM
48	AB/3124/2023 FIXED	GULZAR HUSSAIN Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MR. D KHAN	PP, ASSAM
49	AB/3168/2023 FIXED	SHAHZAHAN ALI AHMED Versus THE STATE OF ASSAM	MR. R ALI MR M SHELM MR H A AHMED	PP, ASSAM
50	AB/3207/2023 FIXED	SAHA ALOM SHEIKH Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM

ORDERS

51	Crl.Pet./873/2023 FIXED	DIPAMONI HAZARIKA AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
52	I.A.(Crl.)/882/2023 in Crl.A./332/2023	BINDESWAR TIWARI, Versus THE STATE OF ASSAM AND ANR	MR. S DAS MR K TALUKDAR	
	WITH Crl.A./332/2023	BINDESWAR TIWARI Versus THE STATE OF ASSAM	MR. S DAS MRS. R T DAS MR K DAS	PP, ASSAM
	WITH I.A.(Crl.)/837/2023 in Crl.A./332/2023	BINDESWAR TIWARI Versus THE STATE OF ASSAM	MRS. R T DAS MR K DAS MR K DAS	PP, ASSAM
	WITH I.A.(Crl.)/868/2023 in Crl.A./332/2023	BINDESWAR TIWARI Versus THE STATE OF ASSAM AND ANR	MR. S DAS MR K TALUKDAR	PP, ASSAM
53	I.A.(Crl.)/905/2023 in CRL.A(J)/6806/2023	BHAJAN RBI DAS Versus THE STATE OF ASSAM	MS S SARMA HAZARIKA (LEGAL AID COUNSEL)	PP, ASSAM
	WITH CRL.A(J)/6806/2023 (Filing Number)	BHAJAN RBI DAS Versus THE STATE OF ASSAM E	MS S SARMA HAZARIKA	

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LEAVE NOTE OF ADVOCATES FOR 25/09/2023

1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
3)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
4)	MR. B NATH	14-09-2023	To	11-10-2023
5)	MR J DAS	08-09-2023	To	06-10-2023
6)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
7)	MR. N HOQUE	14-09-2023	To	13-10-2023

8)	MS. B BHUYAN	14-09-2023	To	29-09-2023
9)	MR M AHMED	19-09-2023	To	10-10-2023
10)	MR. M K CHOUDHURY	22-09-2023	To	25-09-2023
11)	MR I AHMED	25-09-2023	To	27-09-2023
12)	MR M Z AHMED	25-09-2023	To	28-09-2023
13)	MS B DUTTA	25-09-2023	To	28-09-2023
14)	MR. A M DUTTA	25-09-2023	To	28-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday,25th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1465/2015	NAYANMONI PATOWARY Versus THE STATE BANK OF INDIA and ANR.	MR. G CHOUDHURY MR.P BORAH MR.A K HALOI MR.J DEKA	MR.A KHANIKAR(R-2) MR.B KALITA(R-2)
2	WP(C)/5435/2016	late BHABENDRA NATH GOGOI, REP. BY SMTI. BRINDA GOGOI and 6 ORS Versus THE UNION OF INDIA and 4 ORS	MR.S M SARMA	GA, ASSAM C.G.C. MR P S DEKA, SC, REVENUE DEPARTMENT MR.H GUPTA ASSTT.S.G.I.
3	WP(C)/2421/2017	KAZI NEKIB AHMED and 6 ORS. Versus THE STATE OF ASSAM and 7 ORS.	MR.S J SARMA MR.S N ADHYAPAK MSK KALITA	GA, ASSAM MR.H RAHMAN(Sr. Adv., R-6,7&8) MR.P P DUTTA(R-6,7&8) MS.Y SHAIZA(R-6,7&8) MRA JAINR-6,7and8 SC, GMC
4	WP(C)/2490/2017	KHANDAKAR SHAMSUL ARFIN Versus THE STATE OF ASSAM and 6 ORS.	MR.M HUSSAIN MR.A RASHID	GA, ASSAM
5	WP(C)/3430/2017	NAZRUL HAQUE MAZARBHUIYAN Versus THE STATE OF ASSAM and 4 ORS.	MR.N ISLAM MR.K MIRA MS.L WAJEEDA	GA, ASSAM
6	WP(C)/3432/2017	KAMAL UDDIN CHOUDHURY and 12 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR.S NATH MR.R DHAR	GA, ASSAM MR. B GOSWAMI (ADDL. ADV. GEN., ASSAM)
7	WP(C)/3505/2017	KARBI LANGPI DEVELOPMENT SOCIETY Versus THE STATE OF ASSAM and 6 ORS.	MR.B D DAS MR.H K SARMA MS.J RONGPIPI	GA, ASSAM DR.B N GOGOI (R- 4-7) (R-7)
8	WP(C)/3510/2017	SABUR ALI Versus THE STATE OF ASSAM and 9 ORS.	MR.H R AHMED	GA, ASSAMR-6,7 MR.J AHMED(R- 8,9&10) MR.S SARMA(SC,SSA, R-3) MR.S I BORA(R- 8,9&10) SC, ELEMENTARY EDUCATION(R-1,2,4,5) MS.M AHMED(R- 8,9&10)
9	WP(C)/3578/2017	MORAN DAINIK BAZAR COMMITTEE Versus THE STATE OF ASSAM and 6 ORS.	MR.U RAJBANSHI MR.A PHUKAN MR.J HAZARIKA	SC, PNRD (R1 and R2) GA, ASSAM

10	WP(C)/2300/2018	KHALILUR RAHMAN AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. Z HAMMAD MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM
11	WP(C)/2673/2018	M/S. PIONEER LIVESTOCK Versus THE STATE OF ASSAM AND 6 ORS.	MR I RAFIQUE MS. M DEKA	GA, ASSAM
12	WP(C)/2694/2018	EXECUTION COMMITTEE OF PURBOTTAR HINDUSTANI SAMMELAN AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P ROY MS. B CHOUDHURY MS. N RAI MR A K RAI MR. T R ROY	GA, ASSAM SC, G M D A SC, GMC
13	WP(C)/3215/2018	THE GUWAHATI TEA WAREHOUSING ASSOCIATION Versus THE UNION OF INDIA AND 3 ORS.	MS. N GOGOI MS. M L GOPE MS. N HAWELIA MS. N MECH	MR. S .C. KEYAL, SC,GST GA, ASSAM MS G. HAZARIKA, SC,GST ASSTT.S.G.I.
14	WP(C)/3235/2018	SARASWATI CHETRI Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K BORAH MR. A DHAR	SC, REVENUE
15	WP(C)/3313/2018	RAMAWTAR AGARWALA Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MR D SENAPATI MS. A AGARWAL MR. M SAHEWALLA	SC, EDU
16	WP(C)/3449/2018 WITH OFFICE NOTE	M/S. K.G.ENGINEERING AND CONSTRUCTION AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi	MS M HAZARIKA(2,3,4) MR. S BORA SC, GDD
17	WP(C)/5395/2018	CENTRAL BANK OF INDIA AND ANR. Versus M/S. A.K. MULTITRADE (INDIA) PVT. LTD. AND 4 ORS	MR. M SHARMA	MR. O P BHATI (R-6 to 12) MR. P SARMA (R-6 to 12) MR. T C DAS(R-6 to 12) MR. D HAZARIKA MR. R PHUKAN MR. T BARUAH MR. S U AHMED MR. S J SARMAH (R2) M K GOGOI (R-6 to 12) MS R P AHMED A R HAZARIKA
18	WITH WP(C)/2545/2020	M/S. A.K.MULTITRADE (INDIA) PVT. LTD. Versus CENTRAL BANK OF INDIA AND ANR.	MR. R PHUKAN MR. S U AHMED MS R P AHMED A R HAZARIKA	
19	WP(C)/7535/2018 FIXED	ARUP KUMAR GHOSH Versus THE STATE OF ASSAM AND 6 ORS.	MR. S B SARMA MR. M HUSSAIN MS. N BARUAH MR. R I MONDAL	GA, ASSAM MR. Y S MANNAN SC, REVENUE SC, FINANCE DEPTT. SC, PWD (NH)
20	WP(C)/2101/2019	BABU RAM SAH @ BABU SAH AND 20 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. S CHAUHAN MS S K CHAUHAN MR. A R SHOME MR. P MAJUMDAR	MR. R P SARMAH MR. P N SHARMA MS. G BORAH SC, REVENUE SC, K A A C
	WITH I.A.(Civil)/2248/2019 in WP(C)/2101/2019	DHAN SINGH DERA Versus BABU RAM SAH @ BABU SAH AND 26 ORS	MR. P N SHARMA	MR. S CHAUHAN MR. J CHUTIYA (SC, K A A C) MR. A R SHOME MR. P MAZUMDER
21	WP(C)/4300/2019	NARZINA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MD. A. RASHID MR. M HUSSAIN	GA, ASSAM MR D NATH, SR. GOVT.ADVOCATE,ASSAM.
22	WP(C)/4532/2019	DEBABROT PHUKAN Versus HINDUSTAN PETROLEUM CORPORATION LTD. AND 2 ORS.	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MR T GOGOI	MR J ISLAM MR. S S ROY MR. S BORTHAKUR MR R ISLAM MR. M R ISLAM

23	WP(C)/4651/2019	ABDUL MALIQUE AND 3 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MS. R CHOUDHURY	MR. B C DAS GA, ASSAM MR. D A KAIYUM MR E HUSSAIN ASSTT.S.G.I. SC, REVENUE MR. R BARPUJARI
24	WITH WP(C)/7263/2019	RAFIQUL ISLAM CHOUDHURY AND 10 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR H R CHOUDHURY	MR. B C DAS GA, ASSAM MR. L MOHAN MR. P GOGOI ASSTT.S.G.I. SC, REVENUE
25	WITH WP(C)/885/2022	GITA RANI DAS AND 8 ORS Versus THE UNION OF INDIA AND 5 ORS	MR H R CHOUDHURY	GA, ASSAM MR. K GOGOI (r-1) SC, REVENUE ASSTT.S.G.I.
26	WP(C)/6847/2019	ISMAIL ALI Versus THE UNION OF INDIA AND 4 ORS.	MR. M ALI MR S ISLAM	MRS. A GAYAN ASSTT.S.G.I.
27	WP(C)/293/2020	BABURAM BASUMATARY AND 212 ORS. Versus THE NATIONAL HIGHWAY AUTHORITY OF INDIA AND 2 ORS. (A)	GA, ASSAM MR. H A AHMED R ALI MR A S SK	MR. P S DEKA (SC, R-2) SC, NHAI MS. K PHUKAN, GA (R-3) MR. R K TALUKDAR (SC, R-1) SC, REVENUE
28	WP(C)/1136/2020 FIXED	ALIDUR RAHMAN @ ABDUL RAHMAN Versus UNION OF INDIA AND 7 ORS.	MR. P K DAS MS B DAS	SC, PNRD GA, ASSAM MRS. A GAYAN MRS. A GAYAN ASSTT.S.G.I.
29	WP(C)/2032/2020	JULIFA BEGUM Versus THE STATE OF ASSAM AND 3 ORS.	MD. A. RASHID MR. M HUSSAIN	GA, ASSAM
30	WP(C)/4358/2020	MAHENDRA SINGH CHOUHAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. P N GOSWAMI MR. I KALITA MR. R R Gogoi	GA, ASSAM SC, REVENUE
31	WP(C)/5574/2020 B/O	UTTAM GHOSH Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD	GA, ASSAM MRS. M BARMAN (r-4,5,6,7) MR. B J MUKHERJEE (r-4,5,6,7) SC, REVENUE
32	WP(C)/1566/2021 FIXED	DEBA SHARMA Versus THE UNION OF INDIA AND 5 ORS	MR F KHAN MS D BARUAH MS BISMITA BARMAN	ASSTT.S.G.I.
33	WP(C)/2904/2021 FIXED	INDIAN RAILWAYS ONBOARD CATERING CONTRACTOR ASSOCIATION Versus THE UNION OF INDIA AND 5 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	MS. N K DEVI (R3-R6) MR. N ANIX SINGH (R3-R6) SC, RAILWAY SC, SC, IRCTC
34	WP(C)/4443/2021 FIXED	TASLIMA NASRIN Versus THE STATE OF ASSAM AND 6 ORS	MR. M AHMED MD I H LASKAR	GA, ASSAM SC, APDCL SC, FINANCE SC, REVENUE
35	WP(C)/5015/2021 FIXED	DILIP KUMAR BORAH AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. S P ROY MS S DAS MR M DEB	GA, ASSAM MR. R BARUAH (R-2,3) MR. N M DUTTA (R-2,3) MR. S C KHOUND (R-2,3)
36	WP(C)/7253/2021 FIXED	PUTUL NATH AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K MUNIR MR. A GAYAN	GA, ASSAM SC, REVENUE
<u>ORDERS</u>				
37	WP(C)/5469/2015	BIREN DAS Versus THE STATE OF ASSAM AND 4 ORS	MR.D MOZUMDER MR. J H SAIKIA	GA, ASSAM

38	WP(C)/6519/2016	BABUL AHOM Versus THE STATE OF ASSAM AND 5 ORS	MR.R P HAZARIKA	GA, ASSAM
39	Cont.Cas(C)/383/2018 FIXED	M/S. NILIMA ENTERPRISE Versus MANASH NATH AND ORS.	MR. I CHOUDHURY MR. S BISWAKARMA MS G DAS MS. R M DEKA	MR. D SAIKIA MR S M T CHISTIE MR. S CHAMARIA MRS. B GOGOI MR. P SAIKIA MR. M ALI MR. S CHANDA
40	WP(C)/2362/2018	HABIBUR RAHMAN BARLASKAR AND 3 ORS. Versus THE STATE OF ASSAM AND 14 ORS.	MR B D DAS MR. J I BORBHUIYA F BEGUM MR. L MOHAN MR. R H CHOUDHURY	MR. S DUTTA (R 6) MR H R A CHOUDHURY (R15) DR. B AHMED (SC, COOPERATIVE DEPT., R 7, 9) MS. N MODI (R 6) GA, ASSAM MS. R CHOUDHURY (R15) MR. D NATH (SR. GA, ASSAM, R 2) MR. R ALI MR. C SHARMA (R 6) MR. R A HAZARIKA (R 6) MS. S S ZIA (R15) MR. R BARPUJARI, SC, REVENUE DEPARTMENT, R-2
41	WP(C)/127/2020	SAIDUR RAHMAN Versus THE STATE OF ASSAM AND 10 ORS	MR. R C SAIKIA MS. K SAIKIA MS. K SAIKIA MR S DAS MS. N DAS	GA, ASSAM SC, REVENUE SC, HEALTH SC, PWD
	WITH I.A.(Civil)/2288/2020 in WP(C)/127/2020	SAIDUR RAHMAN Versus THE STATE OF ASSAM AND 10 ORS.	MR. R C SAIKIA MS. K SAIKIA MR S DAS	SC, REVENUE SC, PWD SC, HEALTH
42	I.A.(Civil)/1518/2020 FIXED in WP(C)/6326/2014	SUKUMAR PATHAK AND 3 ORS Versus GAUHATI MUNICIPAL CORPORATION AND 3 ORS	MR. M J BARUAH	SC, GMC
	WITH WP(C)/6326/2014	SUKUMAR PATHAK and 3 ORS Versus GAUHATI MUNICIPAL CORPORATION and 3 ORS	MR.A B CHOUDHURY MR.M J BARUAH	MR.S BORA SC, GMC
	WITH I.A.(Civil)/1213/2016 in WP(C)/6326/2014	SUKUMAR PATHAK and 3 ORS Versus GAUHATI MUNICIPAL CORPORATION and 3 ORS	MR.A B CHOUDHURY MR.M J BARUAH	MR.S BORA SC, GMC
	WITH I.A.(Civil)/1785/2016 in WP(C)/6326/2014	SUKUMAR PATHAK and 3 ORS Versus GAUHATI MUNICIPAL CORPORATION and 3 ORS	MR.M J BARUAH	MR.S BORA SC, GMC
43	WP(C)/4213/2014	THE GREATER GUWAHATI RETAIL FRUITS ASSOCIATION and ANR. Versus THE STATE OF ASSAM AND 9 ORS	MR.S P ROY MR.A TALUKDAR MR. N ALAM MRA K RAI MR.R P N SINGH	GA, ASSAM SC, GMC SC, G M D A
44	WP(C)/4805/2014	SUKUMAR PATHAK and 2 ORS Versus GAUHATI MUNICIPAL CORPORATION and 4 ORS	MR.M J BARUAH	GA, ASSAM MR.S BORA MS.S SARMA MS.U GOGOI(R-5) SC, GMC

45	WITH WP(C)/5090/2014	RAM KUMAR and 17 ORS Versus GAUHATI MUNICIPAL CORPORATION and 3 ORS	MR.M J BARUAH	GA, ASSAM MR.S BORA MR.JUNM LASKAR SC, GMC
46	WP(C)/2426/2020	REKHAMONI BORA Versus THE UNION OF INDIA AND 4 ORS.	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR. M P SARMA	MR. M K CHOUDHURY ASSTT.S.G.I. SC, I O C
47	WP(C)/2815/2020	CHANDRA KANTA CHANGMAI Versus THE STATE OF ASSAM AND 2 ORS.	MR A ALI MS. M KHATUN	GA, ASSAM MRS. B ACHARYA MR. A ACHARYA
48	WP(C)/3550/2020	AKABBAR ALI AND 58 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR. M K CHOUDHURY MR. N HAQUE MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, REVENUE
49	WITH WP(C)/849/2021	SAHERA KHATUN AND 31 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S A AHMED MISS M GOGOI MS F AHMED	GA, ASSAM SC, REVENUE
50	WP(C)/3986/2020	SMT. ANJU DEKA Versus THE UNION OF INDIA AND 3 ORS.	MR. J SARMAH	MR. S DUTTA (R-1) MR. R GOSWAMI, R-4 MR. S DUTTA (R-1) MS. P BORTHAKUR, R-4 ASSTT.S.G.I.
51	I.A.(Civil)/331/2021 in WP(C)/8750/2019	HOUSING AND URBAN DEVELOPMENT CORPORATION LTD. (HUDCO) Versus ON THE DEATH OF PRANJAL KUMAR BHORALEE HIS LEGAL HEIRS	MR. A C SARMA MR G BHARADWAJ MR B DEORI	GA, ASSAM
	WITH WP(C)/8750/2019	HOUSING AND URBAN DEVELOPMENT CORPORATION LTD. (HUDCO) Versus THE STATE OF ASSAM AND 7 ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI	GA, ASSAM
	WITH I.A.(Civil)/343/2021 in WP(C)/8750/2019	HOUSING AND URBAN DEVELOPMENT CORPORATION LTD. (HUDCO) Versus THE STATE OF ASSAM AND 7 ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI	GA, ASSAM
52	I.A.(Civil)/721/2021 IN WP(C)/4777/2010 (D/O) in WP(C)/4777/2010	NAZRUL HAQUE MAZARBHUIYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. N H MAZARBHUIYAN	GA, ASSAM
53	I.A.(Civil)/885/2022 in WP(C)/5866/2015	ON THE DEATH PETITIONER NO 4 PRATIMA BHATTACHARJEE HER LEGAL HEIRS BIBHASH BHATTACHARJEE AND ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. P K ROY	GA, ASSAM
	WITH WP(C)/5866/2015	SMTI SUTOPA BHOWMIK and 44 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.R SARMA MR. P K ROY MR.H SARMA MR. S K CHAKRABORTY MR. D MAZUMDAR MR. P BORAH MS.J KAKOTI	GA, ASSAMR1,2 MR.S C BISWAS MR. R BORPUJARI, SC, REVENUE DEPARTMENT MRS. A CHAKRABORTY MS.A DAS MR.H A TALUKDAR SC, NF RLY(R3,4)
54	I.A.(Civil)/1412/2023 in WP(C)/7257/2021	GUWAHATI THALUWA SAK PACHALI BYABASAYEE SAMITTEE AND ANR. Versus FANCY BAZAAR MUNICIPAL MARKET DEALERS ASSOCIATION AND 5 ORS	MR. B D GOSWAMI MR. J M GOGOI	MR. M J BARUAH SC, GMC
	WITH WP(C)/7257/2021	FANCY BAZAAR MUNICIPAL MARKET DEALERS ASSOCIATION AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, GMC SC, GDD

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LEAVE NOTE OF ADVOCATES FOR 25/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
3)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
4)	MR. B NATH	14-09-2023	To	11-10-2023
5)	MR J DAS	08-09-2023	To	06-10-2023
6)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
7)	MR. N HOQUE	14-09-2023	To	13-10-2023
8)	MS. B BHUYAN	14-09-2023	To	29-09-2023
9)	MR M AHMED	19-09-2023	To	10-10-2023
10)	MR. M K CHOUDHURY	22-09-2023	To	25-09-2023
11)	MR I AHMED	25-09-2023	To	27-09-2023
12)	MR M Z AHMED	25-09-2023	To	28-09-2023
13)	MS B DUTTA	25-09-2023	To	28-09-2023
14)	MR. A M DUTTA	25-09-2023	To	28-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,25th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./3393/2023	BIKRAM GOGOI Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. G TAMULI MR H P NEPAL	PP, ASSAM
2 Bail Appln./3394/2023	GULZAR HUSSAIN Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MR N ZAMAN	PP, ASSAM
3 Bail Appln./3400/2023	SANJIT DAS Versus THE STATE OF ASSAM	MR P SHARMAH MR R CHETRY	PP, ASSAM
4 Bail Appln./3401/2023	ALIFUL AHMED Versus THE STATE OF ASSAM	MR. D BARUAH MS. T. PAIT MR W TERON MS S K GUPTA	PP, ASSAM
5 Bail Appln./3402/2023	RASIDUL HOQUE Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MS K PAME T PABIN MS. N SULTANA	PP, ASSAM
6 Bail Appln./3404/2023	ABHINASH SARKAR AND ANR. Versus THE STATE OF ASSAM	MR G SAIKIA R. Kr. Singh	
7 Bail Appln./3405/2023 B/O	MD. ARIFUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	PP, ASSAM
8 Bail Appln./3409/2023	AYNAL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	PP, ASSAM
9 Bail Appln./3414/2023	MRIDUL KOCH AND 2 ORS Versus THE STATE OF ASSAM	MR A KHANIKAR	PP, ASSAM
<u>MOTION</u>			
10 Crl.Rev.P./415/2023	GOLAP HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR G PHUKAN S I AKAND	PP, ASSAM
11 Crl.Rev.P./418/2023	ABUL ALI Versus THE STATE OF ASSAM AND ANR	MR. M A I HUSSAIN N ISLAM	PP, ASSAM

12	Crl.Pet./765/2023 WITH LCR 2 FILES, FIXED WITH I.A.(Crl.)/753/2023 in Crl.Pet./765/2023	MITHILESH KUMAR Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM	PP, ASSAM
13	Crl.Pet./1022/2023	MITHILESH KUMAR, Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
14	Crl.Pet./1025/2023	SARADINDU CHAKRABARTY AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MS. A DAS	PP, ASSAM
15	Crl.Pet./1027/2023	JYOTI GOGOI Versus THE STATE OF ASSAM AND ANR	MR R CHAKRAVORTY MS. R. ENGJAIP S RABHA	PP, ASSAM
16	AB/3260/2023	ABUL HASAN @ ABUL HUSSAIN SEKH AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
17	AB/3263/2023	ABDUL JALIL AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI B BARMAN	PP, ASSAM
18	AB/3264/2023	AJAY KALITA Versus THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA	PP, ASSAM
19	AB/3266/2023	ANBILA BEGUM @ NURNAHAR BEGUM Versus THE STATE OF ASSAM	MD. A J ATIA MS J MARIYAM MS A H ATIA	PP, ASSAM
20	AB/3267/2023	SADEK ALI AND 3 ORS Versus THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM
21	AB/3268/2023	AZIBOR HOQUE @ AJIBOR RAHMAN Versus THE STATE OF ASSAM	MD A HUSSAIN MR. A S CHOUDHURY	PP, ASSAM
22	AB/3272/2023	HITESH DAS Versus THE STATE OF ASSAM	MR. L N DIHINGIA MR A BARUAH	PP, ASSAM
23	AB/3273/2023	HABIBOR PORAMANIK @ HABIBAR PRAMANIK AND 4 ORS Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR A ALAM	PP, ASSAM
24	AB/3276/2023	BAHAR UDDIN AND 3 ORS Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
25	AB/3282/2023	MOHIBUL ISLAM Versus THE STATE OF ASSAM	MR H A AHMED MR R ISLAM	PP, ASSAM
26	AB/3286/2023	HABIBUR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
27	AB/3287/2023	DASARATH RAY @ DIPJYOTI ROY Versus THE STATE OF ASSAM	MR B BORA MR P S RAJA MR U ROY MS H.K.KASHYAP	PP, ASSAM
28	AB/3295/2023	RAKHIBUL HUSSAIN @ RAKIBUL HUSSAIN Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
29	AB/3295/2023	MOKBUL HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI B BARMAN	PP, ASSAM
ADMISSION				
29	Crl.A./356/2023	SITESWAR DAS @ TUTU Versus THE STATE OF ASSM AND ANR.	MR. J P SHARMA	PP, ASSAM

WITH
I.A.(CrI.)/900/2023
in CrI.A./356/2023

SITESWAR DAS @ TUTU
Versus
THE STATE OF ASSM AND ANR.

MR. J P SHARMA
PP, ASSAM

BAIL HEARING (BA)

30	Bail Appln./2851/2023 FIXED	ISHAB ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM	PP, ASSAM
31	Bail Appln./3020/2023 FIXED	GANESH MOGOR AND 4 ORS. Versus THE STATE OF ASSAM	MR H DAS MR. B C DEKA D BARUAH	PP, ASSAM
32	Bail Appln./3041/2023 FIXED	PINKI DAS Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
33	Bail Appln./3115/2023 FIXED	MOIDUL ALI @ MOHIDUL ISLAM Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR M HOQUE MR S HUSSAIN MR A ALAM	PP, ASSAM
34	Bail Appln./3116/2023 FIXED	FARUK AHMED Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MS. N SULTANA	PP, ASSAM
35	Bail Appln./3140/2023 FIXED	NIPU HANDIQUE Versus THE STATE OF ASSAM	MR B BORA MR P S RAJA MS H.K.KASHYAP	PP, ASSAM
36	Bail Appln./3280/2023 FIXED	DIGANTA SAIKIA @ DIGANTA DAS Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. M HUSSAIN	PP, ASSAM
37	Bail Appln./3285/2023 FIXED	NANDLAL SHAH Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM

BAIL HEARING

38	AB/2462/2022 WITH OFFICE NOTE, FIXED	JANGSER ALI @ JAMSHER ALI Versus THE STATE OF ASSAM	MR. R ALI H A AHMED	PP, ASSAM
39	AB/3170/2022 FIXED	MD BABDHAN ALI @ BAPDHAN ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR M HOQUE MS S DEVI	PP, ASSAM
40	AB/3689/2022 FIXED	MANJUR ALI AND4 ORS Versus THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	PP, ASSAM
41	AB/626/2023 FIXED	ABDUL LATIF @ ABDUL LATIF ALI Versus THE STATE OF ASSAM	MR. R GOSWAMI MS N DEVI MS S DAS MS. U BHATTACHARYYA	PP, ASSAM
42	AB/1133/2023 FIXED	IFTIKAR HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR. S K ZAMAN MR S H SIKDAR MR. S HAQUE S YESMIN	PP, ASSAM
43	AB/1622/2023 WITH OFFICE NOTE, LCR FILE, FIXED	MD. ZAHUR ALI Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
44	AB/1902/2023 FIXED	MD ARIFUL ALI AND 5 ORS Versus THE STATE OF ASSAM	MR S HOQUE MR S H SIKDAR	PP, ASSAM
45	AB/1908/2023 FIXED	MD. MUZZAMIL HUSSAIN @ MUZZAMIL ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	PP, ASSAM

46	AB/2264/2023 FIXED	BUDHEN BHAGUWATI AND ANR. Versus THE STATE OF ASSAM	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR	PP, ASSAM
47	AB/2509/2023 WITH OFFICE NOTE. FIXED.	MIZANUR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM	MR N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
48	AB/2510/2023 WITH OFFICE NOTE. FIXED.	EJAS ALI KHAN Versus THE STATE OF ASSAM	MR N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
49	AB/2727/2023 FIXED	RAJBALLAV BARUAH @ RAJPALLAB BARUAH AND 2 ORS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	PP, ASSAM
50	AB/2755/2023 FIXED	MD. HASEN ALI Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
51	AB/2878/2023 FIXED	KABIR AHMED Versus THE STATE OF ASSAM	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	PP, ASSAM
WITH				
52	AB/2885/2023	SAHANUR ALAM LASKAR Versus THE STATE OF ASSAM	MR MONZUR K CHOUDHURY MR. P CHAKRABORTY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	PP, ASSAM
53	AB/2903/2023 FIXED	PARWAL SAIKIA Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
54	AB/3040/2023 FIXED	RAFIZUL ALI Versus THE STATE OF ASSAM	MR. A R TALUKDAR	PP, ASSAM
55	AB/3064/2023 FIXED	LUTFUR SAMAD @ LUTUR SAMAD AND 3 ORS Versus THE STATE OF ASSAM	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	PP, ASSAM
56	AB/3065/2023 FIXED	BUDHI RAM DAS Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI D J BARMAN	PP, ASSAM
57	AB/3081/2023 FIXED	ASHIM SUTRADHAR AND 8 ORS Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
58	AB/3104/2023 FIXED	CHAUDHARI RAMESH KUMAR VELA BHAI @ CRV BHAI Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. A KHAN MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
WITH				
59	AB/3062/2023	MUNENDRA KUMAR Versus THE STATE OF ASSAM	MR. A R MEDHI MS. K MEDHI	PP, ASSAM
60	AB/3105/2023 FIXED	INAMUL HAQUE Versus THE STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	PP, ASSAM
HEARING				
61	CrI.A./42/2021 <u>5 Y 1 M 23 D</u> :WITH LCR 10 FILES, FIXED	TH. THOIBA SINGH Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A Z AHMED MR A DAS	MR. S C KEYAL PP, ASSAM

WITH

I.A.(CrI.)/76/2021

in CrI.A./42/2021

TH. THOIBA SINGH

Versus

THE STATE OF ASSAM AND ANR.

MR. L R MAZUMDER

MR. A Z AHMED

MR A DAS

PP, ASSAM

WITH

62 CrI.A./92/2022

SHRI THANGJAM THOIBA SINGH

Versus

THE UNION OF INDIA

MR T J SING

MR. KH B K SINGH

SC, CENTRAL EXCISE
CUSTOMS

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LEAVE NOTE OF ADVOCATES FOR 25/09/2023

-

1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
3)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
4)	MR. B NATH	14-09-2023	To	11-10-2023
5)	MR J DAS	08-09-2023	To	06-10-2023
6)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
7)	MR. N HOQUE	14-09-2023	To	13-10-2023
8)	MS. B BHUYAN	14-09-2023	To	29-09-2023
9)	MR M AHMED	19-09-2023	To	10-10-2023
10)	MR. M K CHOUDHURY	22-09-2023	To	25-09-2023
11)	MR I AHMED	25-09-2023	To	27-09-2023
12)	MR M Z AHMED	25-09-2023	To	28-09-2023
13)	MS B DUTTA	25-09-2023	To	28-09-2023
14)	MR. A M DUTTA	25-09-2023	To	28-09-2023



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[DAILY CAUSE LIST]

[FOR MONDAY THE 25TH DAY OF SEPTEMBER, 2023]

BEFORE

HON'BLE MR. JUSTICE ROBIN PHUKAN

[COURT NO: 15]

BAIL HEARING

**[COURT PROCEEDING OF THE FOLLOWING CASE PERTAINING
TO ITANAGAR BENCH WILL BE CONDUCTED THROUGH REMOTE
VIDEO CONFERENCING AT 10:15 AM]**

LINK FOR REMOTE VIDEO CONFERENCING:

<https://meet.google.com/pvu-fhim-hay>

1	BA 72/2023 WITH SCANNED COPY OF LCR	MD SHABUDDIN	N DUBEY	PP OF AP
		VERSUS		
		THE STATE OF AP		

TOTAL – 1
